

ORISSA HIGH COURT

FILING REPORT AS ON :16/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/000012/2020	SRI SRI PARAM PREMAMAYA PURUSOTTAM VS M/S. RIDA INFRA PVT. LTD.	AROSH SINGH PANDAS VS	// ()
2	BLAPL/0002396/2020	TULU @ BISHNU CHARAN JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /67 /2018 () //
3	BLAPL/0002397/2020	KISHORE KUMAR PARICHHA VS STATE OF ODISHA	PARIKSHIT PANDA VS	ADVA /16 /2020 () //
4	BLAPL/0002398/2020	SK.AKTAR VS STATE OF ODISHA	P.R.SINGH VS	NIMAPADA /237 /2019 () //
5	BLAPL/0002399/2020	SUBODHA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KAKATAPUR /26 /2020 () //
6	BLAPL/0002400/2020	SANJEEB KUMAR SETHI @ TUKUNA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHURDA SADAR /38 /2020 () //
7	BLAPL/0002401/2020	SANJAYA KHATUA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	RAJNAGAR /95 /2019 () //
8	BLAPL/0002402/2020	DHUKUDA KODAMSINGH @ DHUKUDA @ KODAMSINGH VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	NIRAKARPUR /83 /2018 () //
9	BLAPL/0002403/2020	PRADEEP BEHERA @ DIPU VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	ANGUL TOWN /56 /2017 () //
10	BLAPL/0002404/2020	DEBARAJ PANIGRAHY @ DEBRAJ PANIGRAHY @ DEBARAJ SAHOO VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	HINJILI (ASKA) /325 /2019 () //
11	BLAPL/0002405/2020	ASISH KUMAR MALLIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	/ /0 () //

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12	BLAPL/0002406/2020	RAJESH KHILLA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /98 /2018 () //
13	BLAPL/0002407/2020	ABHIMANYU KANHAR VS STATE OF ODISHA	B.R.TRIPATHY VS	HARABHANGA /12 /2020 () //
14	BLAPL/0002408/2020	SUKANTA SWAIN VS STATE OF ODISHA	BIPLAB MOHANTY VS	REAMAL /166 /2019 () //
15	BLAPL/0002409/2020	SURAJ NAIK VS STATE OF ODISHA	JEETENDRA SAHU VS	BONAI /155 /2019 () //
16	BLAPL/0002410/2020	MITARANI NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	G.UNDYAGIRI /15 /2020 () //
17	BLAPL/0002411/2020	ASHOK KUMAR SAHU VS STATE OF ODISHA	D.P.SARANGI VS	SONEPUR /116 /2014 () //
18	BLAPL/0002412/2020	RABINDRA DAS @ KATIKIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /81 /2017 () //
19	BLAPL/0002413/2020	SILI PRADHAN VS STATE OF ODISHA	BIPLAB MOHANTY VS	REAMAL /166 /2019 () //
20	BLAPL/0002414/2020	TRILOCHAN SAMANTRAY VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	AUL /11 /2020 () //
21	BLAPL/0002415/2020	SAROJ MUKHI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	OUPADA /12 /2020 () //
22	BLAPL/0002416/2020	SUDHIR KHORA VS STATE OF ODISHA	ASIT KUMAR JENA VS	NANDAPUR /26 /2019 () //
23	BLAPL/0002417/2020	BIJU PANGI	ASIT KUMAR JENA	NANDAPUR /26 /2019

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		VS	VS	()
24	BLAPL/0002418/2020	STATE OF ODISHA SANJEET SANDHA	B.R.TRIPATHY	// RAIRAKHOL /260 /2019
		VS	VS	()
25	BLAPL/0002419/2020	STATE OF ODISHA PHAMPUDU @ KARTIKA BAGH	MANAS CHAND	// JEYPORE SADAR /86 /2018
		VS	VS	()
26	BLAPL/0002420/2020	STATE OF ODISHA DURGA PRASAD KHATUA	MANAS CHAND	// //0
		VS	VS	()
27	BLAPL/0002421/2020	STATE OF ODISHA PARIA @ PARIKHITA PRADHAN	SUJIT KUMAR GUPTA	// MANGALA BAG /42 /2020
		VS	VS	()
28	BLAPL/0002422/2020	STATE OF ODISHA ANANDA NAG	BISWARANJAN MOHAPATRA	// AMBADOLA /121 /2019
		VS	VS	()
29	BLAPL/0002423/2020	STATE OF ODISHA FAKIR PRADHAN	B.K.SAHOO	// CHANDAPUR /21 /2018
		VS	VS	()
30	BLAPL/0002424/2020	STATE OF ODISHA BASUDEV BEHERA	S.SRAY-2	// SAMBALPUR SADAR /19 /2020
		VS	VS	()
31	BLAPL/0002425/2020	STATE OF ODISHA VICKY BISWAS	TUKUNA KUMAR MISHRA	// UMERKOTE /18 /2020
		VS	VS	()
32	BLAPL/0002426/2020	STATE OF ODISHA RABI PRADHAN	JYOTIRMAYA SAHOO	// SAHID NAGAR P.S. /32 /2018
		VS	VS	()
33	BLAPL/0002427/2020	STATE OF ODISHA MUNA @ SK.KADIR	MANAS CHAND	// AUL /55 /2010
		VS	VS	()
34	BLAPL/0002428/2020	STATE OF ODISHA GUPTA PANGI	TUKUNA KUMAR MISHRA	// UMERKOTE /18 /2020
		VS	VS	()

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35	BLAPL/0002429/2020	STATE OF ODISHA BIRENDRA @ BIREN NAIK VS	BHARATI DASH VS	// SAMBALPUR TOWN /116 /2018 ()
36	BLAPL/0002430/2020	STATE OF ODISHA SRESTHA NAIK VS	B.S.DASPANDA VS	// BOUDH /26 /2020 ()
37	BLAPL/0002431/2020	STATE OF ODISHA ABHISEIKH SATPATHY @ RANA VS	B.S.DASPANDA VS	// CHAMPUA /97 /2019 ()
38	BLAPL/0002432/2020	STATE OF ODISHA AKASH RANA VS	ABHAYA KUMAR SHARMA VS	// SASON /262 /2019 ()
39	BLAPL/0002433/2020	STATE OF ODISHA SANTOSH KUMAR BISWAL VS	B.R.TRIPATHY VS	// MOHANA /132 /2019 ()
40	BLAPL/0002434/2020	STATE OF ODISHA JANAKI DALAI @ MANGARAJ VS	PRAMOD KUMAR JENA VS	// BALIAPAL /225 /2019 ()
41	BLAPL/0002435/2020	STATE OF ODISHA M.SOMESH PATRA VS	N.N.MOHAPATRA VS	// BERHAMPUR SADAR /194 /2017 ()
42	BLAPL/0002436/2020	STATE OF ODISHA BALARAM JENA VS	KASHINATH PATTNAIK VS	// JAJPUR TOWN /03 /2020 ()
43	BLAPL/0002437/2020	STATE OF ODISHA BIYAS LAKHUA VS	B.R.ROUTRAY VS	// BISRA /26 /2018 ()
44	BLAPL/0002438/2020	STATE OF ODISHA GOURIHARI PANDA VS	JYOTIRMAYA SAHOO VS	// ASKA /01 /2019 ()
45	BLAPL/0002439/2020	STATE OF ODISHA SIPUN JENA VS STATE OF ODISHA	B.N.SAMANTARAY VS	// BHUBAN /43 /2020 () //

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46	BLAPL/0002440/2020	NILA @ NILAKANTHA SANKHARI VS STATE OF ODISHA	B.B.ROUTRAY VS	ANGUL TOWN /408 /2014 () //
47	BLAPL/0002441/2020	NARAYAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
48	BLAPL/0002442/2020	JUDHISTIR BEHERA VS STATE OF ODISHA	S.S.RAY-2 VS	DHARAKOT PS /72 /2019 () //
49	BLAPL/0002443/2020	HARIHARA MAHALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /656 /2019 () //
50	BLAPL/0002444/2020	SK HANAN @ SK. HANAN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ATTABIRA /218 /2019 () //
51	BLAPL/0002445/2020	BABLU BEHERA VS STATE OF ODISHA	S.ROUT VS	PARJANG /94 /2019 () //
52	BLAPL/0002446/2020	SUMAN MOHAN PADHI VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	PURI TOWN /154 /2019 () //
53	BLAPL/0002447/2020	SHIBA SHANKAR NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /557 /2019 () //
54	BLAPL/0002448/2020	PRADIPTA KUMAR UPADHAYA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PIPLI /24 /2020 () //
55	BLAPL/0002449/2020	TILU @ TRILOCHAN BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /437 /2017 () //
56	BLAPL/0002450/2020	SRIBANTA DAS @ BABU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BURLA /492 /2018 () //
57	BLAPL/0002451/2020	MANGULU CHARAN PRADHAN	BIJAYA KUMAR RAGADA	REAMAL /166 /2019

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0002452/2020	GANESH BEHURA @ BAPI	P.K.MAHARAJ	ASTARANGA /82 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0002453/2020	BHAGABATI HARIJAN	SEVATI SOREN	KOSAGUMUDA /84 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0002454/2020	MANIDINGI MURTY	J.K.KHUNTIA	BANDHUGOAN /36 /2012
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0002455/2020	MANMATH JENA @ MANMATH KUMAR JENAJ.K.KHUNTIA		BALIAPAL /132 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0002456/2020	MANSID JOJO	B.R.TRIPATHY	KISINDA /46 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0002457/2020	SANKAR MANDAL	RAJIB LOCHAN PATTNAIK	KALIMELA /31 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0002458/2020	RAJIB LOCHAN PARICHHA @ LIKU	AMULYA RATNA PANDA	RAIKIA /05 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0002459/2020	PRADYUMAN @ PRADIBANA NAIK	PRASANTA KUMAR JENA	DARINGBADI /73 /2011
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0002460/2020	BABUL BEHERA	S.ROUT	PARJANG /133 /2019
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0002461/2020	RAJIN @ RAJENDRA MAJHI	UMAKANTA BARIK	JUNAGARH /15 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0002462/2020	RATAN DAS @ JAGA	DIBYAJYOTI SAHOO	KAMARDA /109 /2019
		VS	VS	()

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69	BLAPL/0002463/2020	STATE OF ODISHA MAKUNDA CHANDRA NAG VS	SITIKANT MISHRA VS	// BOLANGIR SADAR /24 /2020 ()
70	BLAPL/0002464/2020	STATE OF ODISHA BIKASH DURIA VS	SITIKANT MISHRA VS	// BOLANGIR SADAR /24 /2020 ()
71	BLAPL/0002465/2020	STATE OF ODISHA G.SUKURIA PATRA VS	S.K.MOHANTY VS	// CHATRAPUR /112 /1993 ()
72	BLAPL/0002466/2020	STATE OF ODISHA GADADHAR SWAIN VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /254 /2017 ()
73	BLAPL/0002467/2020	STATE OF ODISHA LOKANATH SAHOO VS	BIJAY SWAIN VS	// SAHID NAGAR P.S. /97 /2020 ()
74	BLAPL/0002468/2020	STATE OF ODISHA RAJESH KUMAR SINGH VS	AJAYA KUMAR MOHARANA VS	// BARGARH /274 /2019 ()
75	BLAPL/0002469/2020	STATE OF ODISHA PAPU @ PRASANTA PRADHAN VS	SOURA CHANDRA MOHAPATRA VS	// JAGATSINGPUR /319 /2017 ()
76	BLAPL/0002470/2020	STATE OF ODISHA PAPU @ PRASANTA PRADHAN VS	SOURA CHANDRA MOHAPATRA VS	// BIRIDI PS /112 /2017 ()
77	CMAPL/0000186/2020	STATE OF ODISHA SUMANTA KUMAR DASH VS	ADV. VS	// () //
78	CMAPL/0000187/2020	STATE OF ODISHA DOLA PRAHALADAN VS	ADV. VS	// () //
79	CMAPL/0000188/2020	UNIION OF INDIA NALCO. VS COMNR. OF INCOME TAX	ADV. VS	// () //

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80	CMP/0000297/2020	DEBENDRA DAS VS PRAMILABALA DAS	BISWAJIT MOHAPATRA VS	// 0 //
81	CMP/0000298/2020	MAKARDHWAJA PANIGRAHI VS DAMAYANTI PANDIT	BIRAJA PRASANNA DAS VS	// 0 //
82	CMP/0000299/2020	ARAKHITA NAYAK VS NARESH KUMAR NAYAK	SAMIR KUMAR MISHRA VS	// 0 //
83	CMP/0000300/2020	SURENDRA SAHU VS SRI SRI RAGHUNATH MAHAPRABHU	DAYANANDA MOHAPATRA VS	// 0 //
84	CMP/0000301/2020	SUDHANSU SEKHAR MOHANTY VS GOBINDA CHANDRA MAHASUAR	MAHESWAR MOHANTY VS	// 0 //
85	CMP/0000302/2020	MAA SUNA DEI MAHILA SAMITI VS M/S.SRI RAM MOTOR WORKS	R.N.DASMOHAPATRA VS	// 0 //
86	CMP/0000303/2020	BHAGABAT BARIK VS MANORAMA MAJHI	PRADEEP KUMAR DAS VS	// 0 //
87	CMP/0000304/2020	NABANITA DAS VS SUBRAT KUMAR TRIPATHY	N.K.SAHU VS	// 0 //
88	CMP/0000305/2020	BHARAT SARANGI VS KALPANA SARANGI	RANJAN KUMAR SAHOO VS	// 0 //
89	CMP/0000306/2020	ARCHANA SAHU VS BISHNUPRIYA SAHU	K.K.SWAIN VS	// 0 //
90	CMP/0000307/2020	ASISA KUMAR DWIBEDI VS KHIROD KUMAR OTA	G.P.JENA VS	// 0 //
91	CMP/0000308/2020	PRITISH RANJAN GUPTA	SWARUP KUMAR PATNAIK	//

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		VS	VS	0
92	CONTC/0001085/2020	RADHE SHYAM DHANDHANIA SARASWATI SAHOO	M/S.B.N.PARIDA	//
		VS	VS	0
93	CONTC/0001086/2020	CHITRA ARUMUGAM NARAYAN PARIDA	ADV	//
		VS	VS	0
94	CONTC/0001087/2020	BRUNDABAN NAYAK KAUSALAYA SAHOO	STRUGHNA DASH (A)	//
		VS	VS	0
95	CONTC/0001088/2020	ER. SABYASACHI PADHI MADHUSUDAN PADHAN	P.K.PATTANAYAK	//
		VS	VS	0
96	CONTC/0001089/2020	CHITRA ARUMUGAM HATTA KISHOR JYOTISH	P.K.PATTANAYAK	//
		VS	VS	0
97	CONTC/0001090/2020	CHITRA ARUMUGAM BIJAYANANDA MAHAPATRA	M.PRATAP@PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
98	CONTC/0001091/2020	PRADEEP KUMAR JENA KAMAL RAM DANDSENA	ADV	//
		VS	VS	0
99	CONTC/0001092/2020	SURENDRA KUAMR SINGDHA SAMAL	ADV	//
		VS	VS	0
100	CONTC/0001093/2020	DHRUBA CHARAN BEHERA SAFET RAM PATEL	ADV	//
		VS	VS	0
101	CONTC/0001094/2020	SURENDRA KUMAR BIJAY KUMAR RAY	ADV	//
		VS	VS	0
102	CONTC/0001095/2020	DR.KISHAN KUMAR RAJENDRA KUMAR SWAIN	ADV	//
		VS	VS	0

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103	CONTC/0001096/2020	G.MATHYAIUVATANAM NIRANJAN PRUSTY VS	VS	// // 0
104	CONTC/0001097/2020	ANANYA DAS SWADHIN KUMAR MAHARANA VS	ADV VS	// // 0
105	CONTC/0001098/2020	ASHOK KUMAR MEENA HARIHARA BEHERA VS	ADV VS	// // 0
106	CONTC/0001099/2020	SOURAV GARG MANORANJAN PARIDA VS	ADV VS	// // 0
107	CONTC/0001100/2020	ASHWINI KUMAR MISHRA PRAGYAN PRIYADARSINI SAHOO VS	ADV VS	// // 0
108	CONTC/0001101/2020	BHABANI SHANKAR CHAYANI DINABANDHU BADAMALI VS	ADV VS	// // 0
109	CONTC/0001102/2020	PRADIP KUMAR DASH JYOTIRMAYEE PARIDA VS	SANGRAM JENA VS	// // 0
110	CONTC/0001103/2020	SASHI BHUSAN MOHARANA BIBHUTI BHUSAN DASH VS	ADV VS	// // 0
111	CONTC/0001104/2020	SPECIAL SECRETARY TO GOVT GOPAL CHANDRA SAHU VS	ADV VS	// // 0
112	CONTC/0001105/2020	ASHOK K.K.MEENA BHABANI PATI VS	ADV VS	// // 0
113	CONTC/0001106/2020	ASHISH THAKARE AKSHAY KU.GRAHACHARYA VS	BIJOYDASMOHAPATRA VS	// // 0
		SUJATA PATRA		//

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114	CONTC/0001107/2020	RAJU NAIK VS	ADV VS	// 0
115	CONTC/0001108/2020	SHYAM SUNDAR NAYAK BHRAMARABAR NAYAK VS	ADV VS	// // 0
116	CONTC/0001109/2020	SANJAY KUMAR PATHI LAXMIKANTA MAHAPATRA VS	ADV VS	// // 0
117	CONTC/0001110/2020	ASWINI KUMAR MISHRA KANAK MISHRA VS	RAJEET ROY VS	// // 0
118	CONTC/0001111/2020	G.MATHI VATHANAN NIHAR RANJAN SAHOO VS	RAJEET ROY VS	// // 0
119	CONTC/0001112/2020	SAURABH GARG DR.SACHINDRA RAUL VS	B.S.MISHRA 2 VS	// // 0
120	CONTC/0001113/2020	SASWATI MISHRA M/S.SBM NIRMAN CONSTRUCTION PVT.LIMITED VS	ADV VS	// // 0
121	CONTC/0001114/2020	RAMESH CHANDRA RATH M/S.SBM NIRMAN CONSTRUCTION PVT.LTD. VS	ADV VS	// // 0
122	CONTC/0001115/2020	BASISTA KUMAR PATTNAIK M/S.SBM NIRMAN CONSTRUCTION PVT.LTD. VS	ADV VS	// // 0
123	CONTC/0001116/2020	BIJAY KUMAR MOHANTY M/S.SBM NIRMAN CONSTRUCTION PVT.LTD. VS	ADV VS	// // 0
124	CONTC/0001117/2020	BIJAY KUMAR MOHANTY M/S. SBM NIRMAN CONSTRUCTION PVT.LTD. VS	ADV VS	// // 0
125	CONTC/0001118/2020	BIJAY KUMAR MOHANTY M/S.SBM NIRMAN CONSTRUCTION PVT.LTD. ADV		// // //

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		VS	VS	0
		RAMESH CHANDRA RATH		//
126	CONTC/0001119/2020	M/S.SBM NIRMAN CONSTRUCTION PVT.LTD. ADV		//
		VS	VS	0
		BIJAY KUMAR MOHANTY		//
127	CONTC/0001120/2020	M/S, SBM NIRMAN CONSTRUCTION PVT.LTD.ADV		//
		VS	VS	0
		BIJAY KUMAR MOHANTY		//
128	CONTC/0001121/2020	M/S.SBM NIRMAN CONSTRUCTION PVT.LTD. ADV		//
		VS	VS	0
		RAMESH CHANDRA RATH		//
129	CONTC/0001122/2020	M/S.SBM NIRMAN CONSTRUCTION PVT.LTD. ADV		//
		VS	VS	0
		PRADIP MOHANTY		//
130	CONTC/0001123/2020	M/S, SBM NIRMAN CONSTRUCTION PVT.LTD ADV		//
		VS	VS	0
		PRADIP MOHANTY		//
131	CONTC/0001124/2020	OMM MAA SARASWATI EDUCATIONAL TRUST ADV		//
		VS	VS	0
		REENA KUMARI NAIK		//
132	CONTC/0001125/2020	PRASANNA KUMAR MOHANTY	ADV	//
		VS	VS	0
		RANJAN CHOPRA		//
133	CONTC/0001126/2020	PRAVAKAR MOHAPATRA	ADV	//
		VS	VS	0
		RANJAN CHOPRA		//
134	CONTC/0001127/2020	NARAHARI ROUL	ADV	//
		VS	VS	0
		RANJAN CHOPRA		//
135	CONTC/0001128/2020	ANAM CHARAN DAS	ADV	//
		VS	VS	0
		RANJAN CHOPRA		//
136	CONTC/0001129/2020	KETAN KUMAR SAHOO	ADV	//
		VS	VS	0

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137	CONTC/0001130/2020	RANJAN CHOPRA PANKAJ LOCHAN SARKAR VS	ADV VS	// // 0
138	CONTC/0001131/2020	RANJAN CHOPRA SIBA CHARAN PANDA VS	ADV VS	// // 0
139	CONTC/0001132/2020	RANJAN CHOPRA BATAKRUSHNA ROUT VS	ADV VS	// // 0
140	CONTC/0001133/2020	RANJAN CHOPRA KANHU CHARAN SAMAL VS	ADV VS	// // 0
141	CONTC/0001134/2020	RANJAN CHOPRA SURESH KUMAR DEHURI VS	ADV VS	// // 0
142	CONTC/0001135/2020	CHANDRASEKHAR DAS BIBHUJYOTI SHANKAR PATRA VS	ADV VS	// // 0
143	CONTC/0001136/2020	SASWAT MISHRA KARTIK CHANDRA SENAPATI VS	ADV VS	// // 0
144	CONTC/0001137/2020	SASWAT MISHRA DEBENDRANATH MAHANTA VS	SHASHI BHUSAN JENA VS	// // 0
145	CONTC/0001138/2020	KRUSHNA CHANDRA DASH JANAKI SETHY VS	ADV VS	// // 0
146	CONTC/0001139/2020	ASHOK DAS PABINI SAHOO VS	PRAKASH K.MISHRA VS	// // 0
147	CONTC/0001140/2020	NARAYAN CH.DAS SUREKHA DAS VS	ADV VS	// // 0
		SUSANTA SUTAR		//

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148	CONTC/0001141/2020	MAHAVEER MAJHEE VS HEMANTA KUMAR RATSINGH	ADV VS	// 0 //
149	CONTC/0001142/2020	RAMESH CHANDRA PADHI VS PRATAP KESHARI BEHURIA	N.N.MOHAPATRA VS	// 0 //
150	CONTC/0001143/2020	RAMA CHANDRA PADHI VS RAJENDRA KUMAR BHATRA	S.K.MOHANTY VS	// 0 //
151	CONTC/0001144/2020	PADARABINDA MOHAPATRA VS TRILOCHAN MUDULI	BAIJAYANTI MOHANTY VS	// 0 //
152	CONTC/0001145/2020	M/S. RAWANI CONSTRUCTION VS NEHRU MAJHI	M/S. GOURI MOHAN RATH VS	// 0 //
153	CONTC/0001146/2020	NIRANJAN BARIK VS SOUBHAGYA BEHERA	ADV VS	// 0 //
154	CONTC/0001147/2020	M/S. RAWANI CONSTRUCTION VS NEHRU MAJHI	GOURI MOHAN RATH VS	// 0 //
155	CONTC/0001148/2020	M/S. RAWANI CONSTRUCTION VS NEHRU MAJHI	GOURI MOHAN RATH VS	// 0 //
156	CONTC/0001149/2020	M/S. RAWANI CONSTRUCTION VS NEHRU MAJHI	GOURI MOHAN RATH VS	// 0 //
157	CONTC/0001150/2020	M/S. UJJWAL GOVIND AUTO VS RATI KANTA MAHAPATRA	BHABANI PRASAD MOHANTY VS	// 0 //
158	CONTR/0000027/2020	JINU DEURI VS IIC,BEGUNIA	ADV VS	//0 0 //
159	CONTR/0000028/2020	SARADA PRASAD SAMANTARAY	A.PATTANAİK	//0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
160	CONTR/0000029/2020	PRADEEP KUMAR ROUT SARADA PRASAD SAMANTARAY	A.PATTNAIK	// / /0
		VS	VS	()
161	CONTR/0000030/2020	PRADEEP KUAMR ROUT SARADA PRASAD SAMANTARAY	A.PATTNAIK	// / /0
		VS	VS	()
162	CRLA/0000226/2020	PRADEEP KUAMR ROUT BINAY KUMAR SUTAR	SANGRAM RATH	// / /0
		VS	VS	()
163	CRLA/0000227/2020	REPUBLIC OF INDIA RAJA RAO	ANUPAM DASH	// / /0
		VS	VS	()
164	CRLA/0000228/2020	STATE OF ODISHA(VIG.) PABITRA SETHI	GOPAL KRISHNA NAYAK	// GANGAPUR (ASKA) /151 /2017
		VS	VS	()
165	CRLA/0000229/2020	STATE OF ODISHA MANGULI BEHERA	S.K.NAYAK (2)	// PARADEEP LOCK /41 /2019
		VS	VS	SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghapur *)
166	CRLA/0000230/2020	STATE OF ODISHA SANJIB KUMAR DEHURY	BIJAYA KUMAR MOHANTY	Spl/0000034/2019 NAYAGARH /203 /2016
		VS	VS	()
167	CRLA/0000231/2020	STATE OF ODISHA NABAKESI DESINA YAK	TANMAY MISHRA	// VIGILANCE PS (BERHAMPUR) /32 /2014
		VS	VS	()
168	CRLA/0000232/2020	STATE OF ODISHA(VIG.) PRAVAT KUMAR UTTARKABAT	JYOTIRMAYA SAHOO	// SARANGADA /11 /2020
		VS	VS	()
169	CRLA/0000233/2020	STATE OF ODISHA AJAY KUMAR MANDAL	SMRUTI RANJAN MOHAPATRA	// / /0
		VS	VS	()
170	CRLLP/0000010/2020	STATE OF ODISHA(VIG.) SAGARA CHANDRA NAIK	TOPOBANTA BARIK	// UDALA /128 /2013
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRLMC/0000873/2020	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	K.K.PAHIL VS	// JAJPUR TOWN /180 /2007 ()
172	CRLMC/0000874/2020	STATE OF ODISHA AMBARIKA DALAI@SAHOO VS	SUBASH CHANDRA PUSPALAKA VS	// / /0 ()
173	CRLMC/0000875/2020	CHAGALA@CHANDRAKANTA SAHOO SUDARSAN BAG@SUDARSHAN BAGHA VS	G.N.SAHU VS	// AINTHAPALI /309 /2010 ()
174	CRLMC/0000876/2020	STATE OF ODISHA PRATAP BEHERA VS	BIBHU PRASAD MOHANTY VS	// /130 /2016 ()
175	CRLMC/0000877/2020	STATE OF ORISSA SILADITYA PRADHAN VS	B.R.TRIPATHY VS	// BOUDH /231 /2013 ()
176	CRLMC/0000878/2020	STATE OF ODISHA GOUTAM PRUSTY VS	MAHENDRA KUMAR PRADHAN VS	// / /0 ()
177	CRLMC/0000879/2020	STATE OF ODISHA RAJENDRA KUMAR PATNAIK VS	SAUMENDRA KU.MOHAPATRA VS	// VIGILANCE PS (BERHAMPUR) /41 /2001 ()
178	CRLMC/0000880/2020	STATE OF ODISHA(VIG.) SUBHENDRA KUMAR MOHAPATRA VS	SAUMENDRA KU. MOHAPATRA VS	// VIGILANCE PS (BERHAMPUR) /41 /2001 ()
179	CRLMC/0000881/2020	STATE OF ODISHA(VIG.) PRANABANDHU BEHERA VS	SAUMENDRA KU. MOHAPATRA VS	// VIGILANCE PS (BERHAMPUR) /41 /2001 ()
180	CRLMC/0000882/2020	STATE OF ODISHA RABINARAYAN DALAI VS	NIRANJAN PANDA VS	// PANIKOILI /42 /2013 ()
181	CRLMC/0000883/2020	STATE OF ODISHA GUNANIDHI MANHIRA VS	PRASANTA KUMAR SAHOO VS	// CHANDAHANDI /52 /2017 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	CRLMC/0000884/2020	LALA RAY VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	RAIGHAR /68 /2014 () //
183	CRLMC/0000885/2020	RAJESH KUMAR BIDIKA@RAJESH BIDIKA VS STATE OF ODISHA	B.R.TRIPATHY VS	RAYAGADA TOWN /212 /2017 () //
184	CRLMC/0000886/2020	ANITA SWAIN VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	NAYAPALLI P.S. /254 /2016 () //
185	CRLMC/0000887/2020	SIDHANT SAMANTARAY VS STATE OF ODISHA	SIDHARTHA DAS VS	MAHILA P.S. BUXIBAZAR /83 /2019 () //
186	CRLMC/0000888/2020	AKASH KUMAR MAHANTA VS STATE OF ODISHA	CHANDANA MISHRA VS	KEONJHAR TOWN /228 /2017 () //
187	CRLMC/0000889/2020	BHASKAR MARTHA VS CHANDANI MARHTA@JENS	S.N.SHARMA VS	/ /0 () //
188	CRLMC/0000890/2020	SUDHANSU DIGAL VS STATE OF ODISHA	PRAHALLAD SAHU VS	/ /0 () //
189	CRLMC/0000891/2020	NALINI RANJANA SAMAL VS STATE OF ODISHA	PRASANNA KUMAR NAYAK 1 VS	/359 /2019 () //
190	CRLMC/0000892/2020	LINGARAJ KISAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BELPAHAR /23 /2015 () //
191	CRLMC/0000893/2020	SUMATI GOCHHAYAT VS RASANANDA PATRA	NIRANJAN PANDA - 1 VS	/ /0 () //
192	CRLMC/0000894/2020	LITU CHARAN PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /123 /2016 () //
193	CRLMC/0000895/2020	SANTOSH ROUSTRAY	PRAFULLA KU.KAR	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
194	CRLMC/0000896/2020	BIDYUT PRAVA NAYAK ABHIMANYU PRUSTY	BASANTA KUMAR DAS	// HINJILI (ASKA) /53 /1999
		VS	VS	()
195	CRLMC/0000897/2020	STATE OF ODISHA BHGABAN JENA	BASANTA KUMAR DAS	// / /0
		VS	VS	()
196	CRLMC/0000898/2020	STATE OF ODISHA ABHINASH MANDA	RAJIB LOCHAN PATNAIK	// / /0
		VS	VS	()
197	CRLMC/0000899/2020	STATE OF ODISHA DAMBARU PARDA	S.K.BHANJADEO	// RAMBHA (KHALLIKOTE) /184 /2010
		VS	VS	()
198	CRLMC/0000900/2020	STATE OF ODISHA OM PRAKASH AGRAWAL	SATYABRATA PANDA	// PADAMPUR /34 /2018
		VS	VS	()
199	CRLMC/0000901/2020	STATE OF ODISHA MADHUSMITA NAYAK	PABITRA KUMAR NAYAK	// / /0
		VS	VS	()
200	CRLMC/0000902/2020	STATE OF ODISHA GUNIA@KAMALAKANTA JENA	MRUTUNJAY BANERJEE	// PURI SADAR /362 /2015
		VS	VS	()
201	CRLMC/0000903/2020	STATE OF ODISHA BISHNU PRASAD DALEI@BIBHUPRASAD@NANDAPATTANA	VS	// PIPLI /170 /2015
		VS	VS	()
202	CRLMC/0000904/2020	STATE OF ODISHA PRATAP KUMAR JENA	PRASANTA KUMAR JENA	// S.P.(CID-CRL),CUTTACK /7 /2012
		VS	VS	()
203	CRLMP/0000425/2020	STATE OF ODISHA SUDHIR JENA	BISWAJIT MOHAPATRA	// / /0
		VS	VS	()
204	CRLMP/0000426/2020	STATE OF ODISHA BAPINA NAYAK	A.K.SARANGI	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	CRLMP/0000427/2020	STATE OF ODISHA ANUPAMA ROUT VS	M.PRATAP @ P.K.MOHAPATRA VS	// / /0 ()
206	CRLMP/0000428/2020	STATE OF ODISHA SANGITA PRADHAN VS	BIKASH KUMAR ROUSTRAY VS	// / /0 ()
207	CRLMP/0000429/2020	STATE OF ODISHA ALI BIBI VS	MIRRA GHOSE VS	// / /0 ()
208	CRLREV/0000215/2020	ADDL SECRETARY, DEPT OF HOME MADIA @ MADHABA BEHERA VS	SOUBHAGYA KUMAR DASH VS	// DHENKANAL SADAR /350 /2014 ()
209	CRLREV/0000216/2020	STATE OF ODISHA HARIOM JINDAL VS	MANAS CHAND VS	// SINAPALI /142 /2019 ()
210	CRLREV/0000217/2020	STATE OF ODISHA DR.SAMIR KIRO VS	DEVASHIS PANDA VS	// SUNDARGARH SADAR /80 /2018 ()
211	CRLREV/0000218/2020	STATE OF ODISHA PRAFULLA KUMAR PATRA VS	ANUPAM DASH VS	// / /0 ()
212	CRP/0000005/2020	SECRETARY, SUB-DIVISIONAL HOUSE BUILDING CO-OPERATIVE SOCIETY LTD. PARSURAM DIXIT VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
213	CRP/0000006/2020	SRI MANGALA THAKURANI, BIJE KAKATPUR, MARFAT ODISHA MINING CORPORATION LTD. VS	B.S.TRIPATHY (1) VS	// // ()
214	FAO/0000383/2020	M/S. MBE COAL AND MINERAL TECH. INDIA PVT. LTD. LEGAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS	CHANDRA SINGH VS	// // ()
215	FAO/0000384/2020	RAKHI BINDHANI JAYANTA @ JAYANTH KU. THATEI VS	PRADEEP KUMAR MISHRA VS	// // ()
		THYE MANAGER, KAMALAVENI SPINNING MILLS (P) LTD.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	FAO/0000385/2020	K.C. OF SRI SIDHESWAR HIGH SCHOOL, BADA VS STATE OF ODISHA	ANANDRAJ KUMAR SAHOO VS	// 0 //
217	FAO/0000386/2020	RANJITA BISOYI VS UNION OF INDIA	KALPATARU PANIGRAHI VS	// 0 //
218	FAO/0000387/2020	SUSILA NAYAK VS UNION OF INDIA	KALPATARU PANIGRAHI VS	// 0 //
219	FAO/0000388/2020	GEETANJALI GOUDA VS UNION OF INDIA	KALPATARU PANIGRAHI VS	// 0 //
220	FAO/0000389/2020	RAMA DAS VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
221	FAO/0000390/2020	BUDHAWARA BAI MAHANT VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
222	FAO/0000391/2020	ANANDA KOKKAANTI @ K VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
223	FAO/0000392/2020	BALABHA DALAI VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
224	FAO/0000393/2020	PRATIMA PRADHAN VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
225	FAO/0000394/2020	BAURI BANDHU SATPATHY VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
226	FAO/0000395/2020	RAMESH BEHERA VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
227	FAO/0000396/2020	TRINATH BARIK	DHANANJAYA MUND	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
228	FAO/0000397/2020	KUNI PARIDA	DHANANJAYA MUND	//
		VS	VS	0
		UNION OF INDIA		//
229	FAO/0000398/2020	BENGALATA DEI	DHANANJAYA MUND	//
		VS	VS	0
		UNION OF INDIA		//
230	FAO/0000399/2020	MAHENDRA SAHU	DHANANJAYA MUND	//
		VS	VS	0
		PRESIJDING OFFICEDR, RAILWAY CLAIMS TRINUNAL, BHUBANESWAR		//
231	FAO/0000400/2020	SARITA DEVI	DEEPALI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
232	FAO/0000401/2020	SUBIDHA KSHETI	DHANANJAYA MUND	//
		VS	VS	0
		PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR		//
233	FAO/0000402/2020	MANOHARINI DAS	DHANANJAYA MUND	//
		VS	VS	0
		PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL		//
234	FAO/0000403/2020	SAHADEB BADAIAK	DHANANJAYA MUND	//
		VS	VS	0
		PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL		//
235	FAO/0000404/2020	SUSHILA KISHAN	DHANANJAYA MUND	//
		VS	VS	0
		PRESIJDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR		//
236	FAO/0000405/2020	MURALIDHAR RUSHI MAIND @ R. MAIND	DHANANJAYA MUND	//
		VS	VS	0
		PRESIDING OFFICER, RAILWAYS CLAIMS TRIBUNAL, BHUBANESWAR		//
237	FAO/0000406/2020	RANU DEVI	DHANANJAYA MUND	//
		VS	VS	0
		PRESIJDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR		//
238	FAO/0000407/2020	BHOBANI DEI	DHANANJAYA MUND	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	FAO/0000408/2020	PRESIDING OFFICER, RAILWAY CLAIMSX TRIBUNAL, BHUBANESWAR SANJU AGRAWAL VS	DHANANJAYA MUND VS	// // 0
240	FAO/0000409/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR BUDURI KULADEEP VS	DHANANJAYA MUND VS	// // 0
241	FAO/0000410/2020	PRESIDING OFFICEDR, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR PRASANTA KU. NAYAK VS	DHANANJAYA MUND VS	// // 0
242	FAO/0000411/2020	PRESIDING OFFICEDR, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR BALADEB SINDUR VS	DHANANJAYA MUND VS	// // 0
243	FAO/0000412/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR BENCH GITA CHHATRIA VS	DHANANJAYA MUND VS	// // 0
244	FAO/0000413/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL BASANTI DIP VS	DHANANJAYA MUND VS	// // 0
245	FAO/0000414/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL SANAMITA 2 MANAMITA PRADHAN VS	DHANANJAYA MUND VS	// // 0
246	FAO/0000415/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL BRUNDABAN NAIK VS	DHANANJAYA MUND VS	// // 0
247	FAO/0000416/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR BHAGABATI MAHI VS	DHANANJAYA MUND VS	// // 0
248	FAO/0000417/2020	PRFESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR ANUPAMA SAHOO VS	DHANANJAYA MUND VS	// // 0
249	FAO/0000418/2020	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR TILOTAMA CHATRIA VS	DHANANJAYA MUND VS	// // 0
		PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	MACA/0000232/2020	NATIONAL INSURANCE CO. LTD. VS LOCHANI SAHOO	PRASANTA KUMAR MAHALI VS	// 0 //
251	MACA/0000233/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. VS JAHNA DEI	RAMESH CHANDR.DAS VS	// 0 //
252	MACA/0000234/2020	GANESWAR ROUT VS PRADOSH KU.MOHANTY	PRADEEP KUMAR MISHRA VS	// 0 //
253	MACA/0000235/2020	MANOJ MOHANTY VS SHREE TRANSPORT	PRADEEP KUMAR MISHRA VS	// 0 //
254	MACA/0000236/2020	MONALIN SAHOO VS LAXMIPRIYA KANDI	B.SISNGH VS	// 0 //
255	MACA/0000237/2020	THE MANAGER, THIRD PARTY CLAIMS HUB, NEW INDIA ASSURANCE CO. LTD. VS BUDDH DEHURY @ BUDDHBARI DEHURY	NEW INDIA ASSURANCE CO. LTD. VS	// 0 //
256	MACA/0000238/2020	SUBRAT RANJAN SAHOO VS VIJAYA DEVI	BIRANCHI NARAYAN RATH VS	// 0 //
257	MACA/0000239/2020	BIDU DASH VS NAKULA PARIDA	BINAYAK PR.MOHANTY VS	// 0 //
258	MACA/0000240/2020	MANMATH PATRA VS KUMAR PATRA	BINAYAK PR.MOHANTY VS	// 0 //
259	MATA/0000049/2020	GITANJALI DASH @ PANIGRAHI VS PRADEEP KU.DASH @ LUNA DASH	BALARAM NAYAK VS	// 0 //
260	MATA/0000050/2020	S.JAGADISH RAO VS A.CHENCHU LAXMI	BIRAJA PRASANNA DAS VS	// 0 //
261	RPFAM/0000085/2020	SURESH CH.BEHERA	SOUMYA RANJAN DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
262	RPFAM/0000086/2020	SAKHI BEHERA NIRANJAN JENA	RAJENDRA N.ROUT	//
		VS	VS	0
263	RPFAM/0000087/2020	DEBAJYOTI JENA GIRISH CH.MAHAPATRA	P.K.DAS	//
		VS	VS	0
264	RSA/0000104/2020	SUNITA MAHAPATRA BUDHUNI BEHERA	NIRANJAN PANDA - 1	//
		VS	VS	0
265	RSA/0000105/2020	SANTOSH KU.BEHBERA SUKA BEHARA	SAROJ KUMAR JEE	//
		VS	VS	0
266	RSA/0000106/2020	RATNAMANI DAS KAMDEV PANDA	GAJENDRANATH ROUT	//
		VS	VS	0
267	RVWPET/0000192/2020	BIPRABAR PANDA MOHAN BEHERA	ADV.	//
		VS	VS	0
268	RVWPET/0000193/2020	ANADI BEHERA PRADIP KUMR PRADHAN	ADV.	//
		VS	VS	0
269	RVWPET/0000194/2020	HIGH COURT OF ORISSA,CUTTACK BANSIDHAR JENA	H.N.MOHAPATRA	//
		VS	VS	0
270	RVWPET/0000195/2020	ANUPAMA JENA PRADEEP PHOSPHATES LTD.	ADV.	//
		VS	VS	0
271	RVWPET/0000196/2020	THE LAND ACQUISITION COLLECTOR, JAGATSINGHPUR PRADEEP PHOSPHATES LTD.	ADV.	//
		VS	VS	0
272	RVWPET/0000197/2020	THE LAND ACQUISITION COLLECTOR, JAGATSINGHPUR PARADEEP PHOSPHATES LTD.	ADV.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	RVWPET/0000198/2020	THE LAND ACQUISITION COLLECTOR, JAGATSINGHPUR PARADEEP PHOSPHATES LTD. VS	ADV. VS	// // 0
274	RVWPET/0000199/2020	THE LAND ACQUISITION COLLECTOR, JAGATSINGHPUR STATE OF ODISHA VS	SR.S.C. (S AND ME) VS	// // 0
275	RVWPET/0000200/2020	RAJENDRA NARAYAN SUTAR STATE OF ODISHA VS	SR.S.C. (S AND ME) VS	// // 0
276	STREV/0000010/2020	MADHAB CHANDRA BISWAL L.D. MODERN RICE MILL VS	J.M. PATTANAİK VS	// // 0
277	STREV/0000011/2020	STATE OF ODISHA M/S. PAWAN KUMAR AHLUWALLIA VS	PRANAYA KISHORE HARICHANDAN VS	// // 0
278	TRP(C)/0000089/2020	STATE OF ODISHA ROJALINI SAHOO VS	MAHES DAS VS	// // 0
279	TRP(C)/0000090/2020	SUDHANSU SEKHAR PATI SANTOSHI JENA VS	B.B.SWAIN VS	// // 0
280	TRP(C)/0000091/2020	PRASANTA JENA RANJITA MAHANTY VS	HIMANSHU BHUSAN DASH VS	// // 0
281	WA/0000196/2020	DILLIP KU.ACHARYA SIBANJALI BADHAI VS	B.S.TRIPATHY (1) VS	// // 0
282	WA/0000197/2020	COMMANDANT 38-BN CRPF SUSHMI SUPRIYA MOHAPATRA VS	SAMEER KUMAR DAS VS	// // 0
283	WA/0000198/2020	STATE OF ODISHA MADHURI GOUDA VS	PRAVASH CHANDRA JENA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WA/0000199/2020	LIC OF INDIA VS BIBHUTI BHUSAN NAYAK	SHAKTI PRASAD PANDA VS	// 0 //
285	WA/0000200/2020	HINA SAMAL VS STATE OF ORISSA	DEDEPALI MOHAPATRA VS	// 0 //
286	WP(C)/0009660/2020	RANJAN KUMAR BAUG VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
287	WP(C)/0009661/2020	GANDHIPALLI VILLAGERS VS THE COLLECTOR CUTTACK	PRAFULLA CH.BISWAL VS	// 0 //
288	WP(C)/0009662/2020	RAJESH KUMAR DAS VS AUTHORIZED OFFICER ICICI BANK JAGATSINGHPUR	SAMVIT MOHANTY VS	// 0 //
289	WP(C)/0009663/2020	M/S.SHYAM METALICS AND ENERGY LTD. VS THE ASSISTANT COMMISSIONER OF SALES TAX	BHABANI PRASAD MOHANTY VS	// 0 //
290	WP(C)/0009664/2020	SATYABRATA PRADHAN VS STATE OF ODISHA	DR.J.K.LENKA VS	// 0 //
291	WP(C)/0009665/2020	M/S.HI-TECH EDIFICE PVT.LTD VS ODISHA REAL ESTATE REGULATORY AUTHORITY	SUBHANKAR ROUT VS	// 0 //
292	WP(C)/0009666/2020	GANDHARB CHARAN ROUSTRAY VS STATE OF ODISHA	DR.J.K.LENKA VS	// 0 //
293	WP(C)/0009667/2020	M/S. HI-TECH EDIFICE PVT.LTD VS ODISHA REAL ESTATE REGULATORY AUTHORITY	SUBHANKAR ROUT VS	// 0 //
294	WP(C)/0009668/2020	BIRAJA PRASANNA MOHAPATRA VS STATE OF ODISHA	DR.J.K.LENKA VS	// 0 //
295	WP(C)/0009669/2020	M/S.HI-TECH EDIFICE PVT.LTD	SUBHANKAR ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		ODISHA REAL ESTATE REGULATORY AUTHORITY		//
296	WP(C)/0009670/2020	SAKINA BEGAM	RAI CHARAN PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0009671/2020	PRAVAT KUMAR MOHAPATRA	DR.J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0009672/2020	SUMANTA KUMAR PATRA	DR.J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0009673/2020	SAROJINI JENA	RAICHARAN PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0009674/2020	DEBABRATA GUHA	DR.J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0009675/2020	SUDHANSUBALA PRADHAN	RAI CHARAN PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0009676/2020	BISMAY KUMAR MOHANTY	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0009677/2020	MAHENDRA SATPATHY	BIBHUDA NANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0009678/2020	SARADA BHOI	RAI CHARAN PATTANAİK	//
		VS	VS	0
		STATE OF ORISSA		//
305	WP(C)/0009679/2020	SUBRAT ROY	BIBHUDA NANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0009680/2020	SARMISTHA RAYAGURU	RAI CHARAN PATTANAİK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0009681/2020	STATE OF ORISSA M/S.HI TECH EDIFICE PVT LTD VS	SUBHANKAR ROUT VS	// // 0
308	WP(C)/0009682/2020	ODISHA REAL ESTATE REGULATORY AUTHORITY PRAVATI BEHERA VS	RAI CHARAN PATTANAIAK VS	// // 0
309	WP(C)/0009683/2020	STATE OF ORISSA M/S.HI TECH EDIFICE PVT.LTD VS	SUBHANKAR ROUT VS	// // 0
310	WP(C)/0009684/2020	ODISHA REAL ESTATE REGULATORY AUTHORITY BIJAYALAXMI MOHAPATRA VS	RAI CHARAN PATTANAIAK VS	// // 0
311	WP(C)/0009685/2020	STATE OF ODISHA DILLIP KUMAR ODANDRA VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // 0
312	WP(C)/0009686/2020	STATE OF ODISHA SANGHAMITRA DEVI VS	RAI CHARAN PATTANAIAK VS	// // 0
313	WP(C)/0009687/2020	STATE OF ODISHA TAPASWINI TRIPATHY VS	RAI CHARAN PATTANAIAK VS	// // 0
314	WP(C)/0009688/2020	STATE OF ODISHA PRAVATI MISHRA VS	RAI CHARAN PATTANAIAK VS	// // 0
315	WP(C)/0009689/2020	STATE OF ODISHA PRAVATI MALLICK VS	RAI CHARAN PATTANAIAK VS	// // 0
316	WP(C)/0009690/2020	STATE OF ODISHA BRAJAKISHORE SWAIN VS	L.K.MOHANTY VS	// // 0
317	WP(C)/0009691/2020	STATE OF ORISSA MANORAMA DEI VS STATE OF ODISHA	RAI CHARAN PATTANAIAK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0009692/2020	MANAMILA PRADHAN VS STATE OF ODISHA	RAI CHARAN PATTANAIAK VS	// 0 //
319	WP(C)/0009693/2020	DR.NALINI PRAVA MOHAPATRA VS STATE OF ORISSA	S.K.SAMAL VS	// 0 //
320	WP(C)/0009694/2020	SANDHYARANI BEHERA VS STATE OF ODISHA	RAI CHARAN PATTANAIAK VS	// 0 //
321	WP(C)/0009695/2020	SANJUKTA BEHERA VS STATE OF ODISHA	RAI CHARAN PATTANAIAK VS	// 0 //
322	WP(C)/0009696/2020	BISHNU PRASAD VS STATE OF ODISHA	DR.J.K.LENKA VS	// 0 //
323	WP(C)/0009697/2020	REENA SAHU VS STATE OF ODISHA	RAI CHARAN PATTANAIAK VS	// 0 //
324	WP(C)/0009698/2020	SASMITA ROUTARAY VS STATE OF ODISHA	RAI CHARAN PATTANAIAK VS	// 0 //
325	WP(C)/0009699/2020	ASHOK KUMAR BOSE VS STATE OF ODISHA	DR.J.K.LENKA VS	// 0 //
326	WP(C)/0009700/2020	SUBHRANSUBALA MISHRA VS STATE OF ODISHA	RAI CHARAN PATTANAIAK VS	// 0 //
327	WP(C)/0009701/2020	MANORANJAN BEHERA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
328	WP(C)/0009702/2020	KUMARI LILABATI BEHERA VS PRINCIPAL ACCOUNT GENERAL (A AND E)	ARUN KUMAR MIHSRA VS	// 0 //
329	WP(C)/0009703/2020	HARAPRIYA MOHAPATRA	SAMIR KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0009704/2020	ARCELOR MITTAL NIPON STEEL INDIA LTD.	RAMDAS ACHARY	//
		VS	VS	0
		STATE POLLUTION BOARD,ODISHA		//
331	WP(C)/0009705/2020	SK.JAHID	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0009706/2020	RAGHUNATH SAHOO	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0009707/2020	LAXMI NARAYAN BISWAL	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0009708/2020	RITARANI PANDA	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0009709/2020	NARAYAN NAYAK	JYOTIMANI PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0009710/2020	BISWABHANU PATTANAYAK	SANGRAM KESHARI DAS	//
		VS	VS	0
		CHIEF SECRETARY TO GOVT.G.A. DEPT		//
337	WP(C)/0009711/2020	SAYAD ABDULLA	S.K.MOHANTY	//
		VS	VS	0
		AUTHORISED OFFICER CUM CHIEF MANAGER		//
338	WP(C)/0009712/2020	AMIYA KETAN SWAIN	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0009713/2020	DR.LAXMAN BEHERA	M.R PADHI	//
		VS	VS	0
		UNION OF INDIA		//
340	WP(C)/0009714/2020	RANJIT KUMAR PANIGRAHI	A.PATNAIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0009715/2020	STATE OF ODISHA ARUN KUMAR MISHRA VS	PRAKASH KUMAR ROUT VS	// // 0
342	WP(C)/0009716/2020	UNION OF INDIA BABULAL SAMAL VS	DEEPALI MAHAPATRA VS	// // 0
343	WP(C)/0009717/2020	STATE OF ODISHA RAJENDRA SINGH VS	A.PATNAIK VS	// // 0
344	WP(C)/0009718/2020	STATE OF ODISHA M/S.KRISHNA CHANDRA MISHRA VS	A.PATNAIK VS	// // 0
345	WP(C)/0009719/2020	STATE OF ODISHA RANJIT KUMAR PANIGRAHI VS	A.PATNAIK VS	// // 0
346	WP(C)/0009720/2020	EXECUTIVE ENGINEER CUM PROJECT RANJIT KUMAR PANIGRAHI VS	A.PATNAIK VS	// // 0
347	WP(C)/0009721/2020	EXECUTIVE ENGINEER CUM PROJECT HEAD RAMA CHANDRA SAHOO VS	SATYAJIT BEHERA VS	// // 0
348	WP(C)/0009722/2020	STATE OF ODISHA DILLIP KUMAR NAYAK VS	AMLAN SHAKTI PAUL VS	// // 0
349	WP(C)/0009723/2020	UNION OF INDIA MAHESWAR KANDI VS	SUBRATA PANDA VS	// // 0
350	WP(C)/0009724/2020	COLLECTOR CUM DISTRICT MAGISTRATE OF PURI SIBA RANJAN MOHAPATRA VS	SHAKTI DATTA TRIPATHY VS	// // 0
351	WP(C)/0009725/2020	SECRETARY TO GOVT.OF ODISHA KISHORE CHANDRA BISWAL VS	TATHAGATA SAHOO VS	// // 0
		UNION OF INDIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0009726/2020	SARAT BEHERA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
353	WP(C)/0009727/2020	DEBENDRA KUMAR PADHI VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
354	WP(C)/0009728/2020	GOPAL CHANDRA NAYAK VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
355	WP(C)/0009729/2020	DHOBEI SAHU VS KARUNAKAR SAHU	H.N.MOHAPATRA VS	// 0 //
356	WP(C)/0009730/2020	NABAKISHORE SAMANTRAY VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
357	WP(C)/0009731/2020	NARAYAN PARIDA VS GENERAL MANAGER ODISHA GRAMYA BANK	S.K.DASH VS	// 0 //
358	WP(C)/0009732/2020	PRAFULLA KUMAR BISWAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
359	WP(C)/0009733/2020	SRINIBASH PRADHAN VS CHAIRMAN DELHI PUBLIC SCHOOL SOCIETY	NIRMAL CHANDRA ROUTRAY VS	// 0 //
360	WP(C)/0009734/2020	STATE OF ODISHA VS SUPRAVA MISHRA	ADDL.STANDING COUNSEL VS	// 0 //
361	WP(C)/0009735/2020	SUBHENDU KUMAR JENA VS ODISHA PUBLIC SERVICE COMMISSION	BIRAJA PRASANNA SATAPATHY VS	// 0 //
362	WP(C)/0009736/2020	M/S.D.K.ENGINEERING AND CONSTRUCTION VS STATE OF ODISHA	PRABODHA CH.NAYAK VS	// 0 //
363	WP(C)/0009737/2020	STATE OF ODISHA	ADDL.GOVT.ADVOCATE	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
364	WP(C)/0009738/2020	JASODA BHOI GAYATRI SAHOO	SANGRAM RATH	//
		VS	VS	0
365	WP(C)/0009739/2020	STATE OF ODISHA DURGA CHARAN MISHRA	ANIL KUMAR DAS	//
		VS	VS	0
366	WP(C)/0009740/2020	STATE OF ODISHA STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
367	WP(C)/0009741/2020	PRAVASINI XESS SUBHASIS BANERJEE	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
368	WP(C)/0009742/2020	NIBEDITA MUKHERJEE@BANERJEE UMA SANKAR BEHERA	ANIL KUMAR DAS	//
		VS	VS	0
369	WP(C)/0009743/2020	STATE OF ODISHA JHAGADESWAR SANSKRIT VIDYALAYA, KHULDI	ANIL KUMAR DAS BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
370	WP(C)/0009744/2020	STATE OF ORISSA JUDHISTIR NAYAK	BIBHU PRASAD MOHANTY	//
		VS	VS	0
371	WP(C)/0009745/2020	STATE OF ODISHA SANTOSH KUMAR NAIK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
372	WP(C)/0009746/2020	STATE OF ODISHA M/S. S.S.SECURITIES AND ALLIED SERVICES	MONOMOY BASU	//
		VS	VS	0
373	WP(C)/0009747/2020	PRINCIPAL, FAKIR MOHAN AURONOMOUS COLLEGE, BALASORE RAJASHREE TRIPATHY	SAMEER KUMAR DAS	//
		VS	VS	0
374	WP(C)/0009748/2020	STATE OF ODISHA JAYADEV ROUT	P.R.MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0009749/2020	UNION OF INDIA TIRTHA BASINI MISHRA VS	DURGESH NARAYAN RATH VS	// // 0
376	WP(C)/0009750/2020	STATE OF ORISSA RAMESH KUMAR PRADHAN VS	P.R.MISHRA VS	// // 0
377	WP(C)/0009751/2020	UNION OF INDIA MOHAMAD JAVED VS	K.C.MAJHI VS	// // 0
378	WP(C)/0009752/2020	UNION OF INDIA M/S.HINDUSTAN AGENCY VS	V. NARASINGH VS	// // 0
379	WP(C)/0009753/2020	TARAK NATH DAS PRADEEP KUMAR RATH VS	K.C.MAJHI VS	// // 0
380	WP(C)/0009754/2020	UNION OF INDIA DR.PRAVABATI KAR VS	BRAHMANANDA TRIPATHY VS	// // 0
381	WP(C)/0009755/2020	STATE OF ORISSA SULAYA MOHANTY VS	K.C.MISHRA VS	// // 0
382	WP(C)/0009756/2020	UNION OF INDIA RITESH SAHU VS	ARUN KUMAR PATRA VS	// // 0
383	WP(C)/0009757/2020	STATE OF ODISHA NARWAR SINGH VS	K.C.MAJHI VS	// // 0
384	WP(C)/0009758/2020	UNION OF INDIA SUSANTA KUMAR SAHOO VS	A.PATNAIK VS	// // 0
385	WP(C)/0009759/2020	STATE OF ODISHA SIMANCHAL SAHU VS	ARUN KUMAR PATRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0009760/2020	MANAS RANJAN MOHANTY VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
387	WP(C)/0009761/2020	DR.RAMABALLAV MISHRA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
388	WP(C)/0009762/2020	SUBASH CHANDRA DAS VS DEPUTY REGISTRAR, STATE ADMINISTRATIVE TRIBUNAL, CTC	DAYANANDA MOHAPATRA VS	// 0 //
389	WP(C)/0009763/2020	M/S ARYA CONSTRUCTION VS PRINCIPAL SECRETARY TO THE GOVERNMENT OF ODISHA	A.PATNAIK VS	// 0 //
390	WP(C)/0009764/2020	ASHOK LOHIA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
391	WP(C)/0009765/2020	RABINDRA KUMAR PANDA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
392	WP(C)/0009766/2020	DEBENDRA KUMAR SAHOO VS DEPUTY REGISTRAR, STATE ADMINISTRATIVE TRIBUNAL, CTC	DAYANANDA MOHAPATRA VS	// 0 //
393	WP(C)/0009767/2020	CHITARANJAN DAS VS UNION OF INDIA	K.C.DASH VS	// 0 //
394	WP(C)/0009768/2020	M/S. BANSPANI IRON LTD VS THE ASSISTANT COMMISSIONER OF INCOME TAX	B.PANDA VS	// 0 //
395	WP(C)/0009769/2020	SANJAYA KUMAR PATTNAYAK VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
396	WP(C)/0009770/2020	RAHUL KUMAR MOHANTY VS UNION OF INDIA	K.C.DASH VS	// 0 //
397	WP(C)/0009771/2020	PRIYABRAT DAS	K.C.DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
398	WP(C)/0009772/2020	DHANAJAY SAHOO	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
399	WP(C)/0009773/2020	PITAMBAR LENKA	K.C.DASH	//
		VS	VS	0
		UNION OF INDIA		//
400	WP(C)/0009774/2020	M/S.BANSPANI IRON LTD	B.PANDA	//
		VS	VS	0
		THE ASSISTANT COMMISSIONER OF INCOME TAX		//
401	WP(C)/0009775/2020	GOLAK MAHALI	K.C.DASH	//
		VS	VS	0
		UNION OF INDIA		//
402	WP(C)/0009776/2020	RAMANI RANJAN SAHOO	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
403	WP(C)/0009777/2020	JUDHISTHIR MOHANTY	K.C.DASH	//
		VS	VS	0
		UNION OF INDIA		//
404	WP(C)/0009778/2020	M/S. BANSPANI IRON LTD	B.PANDA	//
		VS	VS	0
		THE ASSISTANT COMMISSIONER OF INCOME TAX		//
405	WP(C)/0009779/2020	PRADEEPTA KUMAR SAMAL	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
406	WP(C)/0009780/2020	TRUPTIMAYI SWAIN	K.C.DASH	//
		VS	VS	0
		UNION OF INDIA		//
407	WP(C)/0009781/2020	BRUNDABAN DAS	K.C.DASH	//
		VS	VS	0
		UNION OF INDIA		//
408	WP(C)/0009782/2020	BANAMALI TRIPATHY	CHANDAN MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		UNION OF INDIA		//
409	WP(C)/0009783/2020	M/S.BANSPANI IRON LTD	B.PANDA	//
		VS	VS	0
		THE ASSISTANT COMMISSIONER OF INCOME TAX		//
410	WP(C)/0009784/2020	SANATAN BEHERA	K.C.DASH	//
		VS	VS	0
		UNION OF INDIA		//
411	WP(C)/0009785/2020	DUSMANTA KUMAR SAMAL	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
412	WP(C)/0009786/2020	AKHILA KUMAR JENA	K.C.DASH	//
		VS	VS	0
		UNION OF INDIA		//
413	WP(C)/0009787/2020	SUBHENDRA KUAMR MISHRA	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
414	WP(C)/0009788/2020	M/S.BANSPANI IRON LTD	B.PANDA	//
		VS	VS	0
		THE ASSISTANT COMMISSIONER OF INCOME TAX		//
415	WP(C)/0009789/2020	DILLIP KUMAR DEY	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
416	WP(C)/0009790/2020	M/S.BANSPANI IRON LTD	B.PANDA	//
		VS	VS	0
		THE ASSISTANT COMMISSIONER OF INCOME TAX		//
417	WP(C)/0009791/2020	PRATAP CHANDRA NAYAK	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
418	WP(C)/0009792/2020	RAJ KUMAR PATNAIK	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
419	WP(C)/0009793/2020	SALUKA HO @ KANDEYANG	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		THE STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0009794/2020	NAROTTAM PARIDA VS UNION OF INDIA	SUBSH CHANDRA PANI VS	// 0 //
421	WP(C)/0009795/2020	BIMELESH NAYAK VS STATE CONSUMER DISPUTES REDRESSAL COMMISSION	PRASANTA KUMAR TRIPATHY VS	// 0 //
422	WP(C)/0009796/2020	AKSHAYA KUMAR PATRA VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
423	WP(C)/0009797/2020	RAMA DEVI SABAT VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
424	WP(C)/0009798/2020	MIR KHALILULLA VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
425	WP(C)/0009799/2020	BIJULI RANA @ BIJILI RANA VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
426	WP(C)/0009800/2020	PATIA GOCHHAYAT VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
427	WP(C)/0009801/2020	MANOJ KUMAR SAHOO VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
428	WP(C)/0009802/2020	NABAKISHORE SAMANTRAY VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
429	WP(C)/0009803/2020	NARAYAN PANIGRAHI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
430	WP(C)/0009804/2020	SK.MAJHAR HOSSAIN VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
431	WP(C)/0009805/2020	K.VENKATA RAMANA	ARUN KUMAR PATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0009806/2020	SK.REJANI	ARIJEET MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
433	WP(C)/0009807/2020	NARAYAN PANIGRAHI	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0009808/2020	RAMA DEVI SABAT	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0009809/2020	SYED AHESAN ALI	ARIJEET MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
436	WP(C)/0009810/2020	P AND A BOTTLERS PVT LTD	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0009811/2020	RATNAKAR PRADHAN	ABHAYA KUMAR PARIDA	//
		VS	VS	0
		UNION OF INDIA		//
438	WP(C)/0009812/2020	MIR SWALEY	ARIJEET MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
439	WP(C)/0009813/2020	AJIT KUMAR DAS	ABHAYA KUMAR PARIDA	//
		VS	VS	0
		UNION OF INDIA		//
440	WP(C)/0009814/2020	DANDESWAR MOHAPATRA	ABHAYA KUMAR PARIDA	//
		VS	VS	0
		UNION OF INDIA		//
441	WP(C)/0009815/2020	M/S.GRIDS STEEL AND ALLOYS LTD	SUBHASHREE MOHANTY	//
		VS	VS	0
		AO, CANARA BANK		//
442	WP(C)/0009816/2020	SK.LIAQUAT ALI	ARIJEET MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0009817/2020	STATE OF ORISSA DILLIP KUMAR MOHANTY VS UNION OF INDIA	ABHAYA KUMAR PARIDA VS	// // 0 //
444	WP(C)/0009818/2020	ASHOK KUMAR DAS VS UNION OF INDIA	ABHAYA KUMAR PARIDA VS	// 0 //
445	WP(C)/0009819/2020	NIRANJAN PARIJA VS UNION OF INDIA	ABHAYA KUMAR PARIDA VS	// 0 //
446	WP(C)/0009820/2020	SK.SULEMAN ALI VS UNION OF INDIA	ABHAYA KUMAR PARIDA VS	// 0 //
447	WP(C)/0009821/2020	BULA RANA VS PRAFULLA KUMAR DAS	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
448	WP(C)/0009822/2020	AMIYA KUMAR ROUSTRAY VS UNION OF INDIA	ABHAYA KUMAR PARIDA VS	// 0 //
449	WP(C)/0009823/2020	DIPTIMAYEE MAHAPATRA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
450	WP(C)/0009824/2020	SUNAKAR PRADHAN VS STATE OF ODISHA	DEBA RANJAN MOHAPATRA VS	// 0 //
451	WP(C)/0009825/2020	HRUDANANDA MALLIK VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
452	WP(C)/0009826/2020	BENUDHAR MALLICK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
453	WP(C)/0009827/2020	SANATAN MANDAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :16/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0009828/2020	TRILOCHAN JENA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
455	WP(C)/0009829/2020	RABINDRA NATH SETHY VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
456	WP(C)/0009830/2020	AJIT KUMAR BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
457	WP(C)/0009831/2020	BANABIHARI PRADHAN VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
458	WP(C)/0009832/2020	CHITRASEN BEHERA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
459	WP(C)/0009833/2020	UNION OF INDIA VS KHAGESWAR SAHU	SANJIB SWAIN VS	// 0 //
460	WP(C)/0009834/2020	MAHESWAR PRADHAN VS STATE OF ODISHA	P.C.MISHRA VS	// 0 //
461	WP(C)/0009835/2020	DIBYA SANKAR GADANAYAK @ DIBYA SUNDAR GADANAYAK VS THE STATE OF ODISHA	DR. N. K. MISHRA VS	// 0 //
462	WP(C)/0009836/2020	ANIL KUMAR MOHANTY VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
463	WP(C)/0009837/2020	SURAI MANDAL VS THE OFFICER ON SPL DUTY (L.R)	BISWA PRAKASH DHAL VS	// 0 //
464	WP(C)/0009838/2020	TIRTHA SAHU VS STATE OF ODISHA	P.C.MISHRA VS	// 0 //
465	WP(C)/0009839/2020	DHOBAIDHAR PRADHAN	P.C.MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0009840/2020	SWAGATIKA DIHUDI	M/S.JANMEJAGA RAY	//
		VS	VS	0
		SECRETARY		//
467	WP(C)/0009841/2020	POULASTI SAHU	P.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0009842/2020	SATYANARAYAN PATRA	SHASHANKA SHEKHAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0009843/2020	HEMANTA PRADHAN	P.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0009844/2020	BINOD BIHARI SAHU	P.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0009845/2020	PARAMANANDA BARIK	BIGYAN KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0009846/2020	MURALIDHAR SAHU	P.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0009847/2020	TUSARAKANTA KALO	P.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0009848/2020	ITISHREE PRADHAN	BIGYAN KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0009849/2020	RAGHAV PRADHAN	P.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0009850/2020	PRADIP KUMAR DASH	M/S.SRINIVAS MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WP(C)/0009851/2020	LAO AND COMPETENT AUTHORITY BAIRAGI PRADHAN VS STATE OF ODISHA	P.C.MISHRA VS	// // 0 //
478	WP(C)/0009852/2020	SACHIDA NANDA SAHOO VS UNION OF INDIA	BHAKTA RANJAN BARIK VS	// 0 //
479	WP(C)/0009853/2020	SOUBHAGYA CH.SAHU VS STATE OF ODISHA	P.C.MISHRA VS	// 0 //
480	WP(C)/0009854/2020	G.MOHAN RAO VS ALETI SHANTI	PRASANTA KUMAR PANDA VS	// 0 //
481	WP(C)/0009855/2020	SARAT CHANDRA BEHERA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
482	WP(C)/0009856/2020	DEVENDRA RANA VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
483	WP(C)/0009857/2020	BHAGABAN ROUT VS STATE OF ODISHA	SATYAJIT MISHRA VS	// 0 //
484	WP(C)/0009858/2020	DEEPANALI MALLA VS STATE OF ODISHA	S.K.PADHI VS	// 0 //
485	WP(C)/0009859/2020	KHIROD CHANDRA BADHAI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
486	WP(C)/0009860/2020	JEMA BIRGANTHIA@GANDA VS STATE OF ODISHA	M/S.UPENDRA KUMAR SAMAL VS	// 0 //
487	WP(C)/0009861/2020	MADHUSMITA KUMARI DEVI VS STATE OF ODISHA	B.S.TRIPATHY-I VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	WP(C)/0009862/2020	BIBHUTI BHUSAN MOHANTY VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
489	WP(C)/0009863/2020	RABINDRA NATH MOHANTY VS STATE OF ODISHA	M/S.UPENDRA KUMAR SAMAL VS	// 0 //
490	WP(C)/0009864/2020	RAMESH CHANDRA BARIK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
491	WP(C)/0009865/2020	RUPESH PRADHAN VS STATE OF ODISHA	B.S.TRIPATHY-I VS	// 0 //
492	WP(C)/0009866/2020	BIDYADHAR MEHER VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
493	WP(C)/0009867/2020	DEBENDRA KUMAR PRADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
494	WP(C)/0009868/2020	BIMAL RAM GANTAYAT VS STATE OF ODISHA	M/S.GOPINATH PANDA VS	// 0 //
495	WP(C)/0009869/2020	KUBER BISWAL VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
496	WP(C)/0009870/2020	SHIVANARAYAN RAHANA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
497	WP(C)/0009871/2020	SECONDARY TEACHERS ASSOCIATION VS STATE OF ODISHA	B.S.TRIPATHY 1 VS	// 0 //
498	WP(C)/0009872/2020	SANJEEV BISWAL VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
499	WP(C)/0009873/2020	BHUTTO BEHERA	SATYAJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
500	WP(C)/0009874/2020	ASWINI KUMAR PANDA	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
501	WP(C)/0009875/2020	SANTOSH KUMAR MEHER	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
502	WP(C)/0009876/2020	PURNA CHANDRA ROUT	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		DIRECTOR,ELEMENTARY EDUCATION		//
503	WP(C)/0009877/2020	BASANTA MANJARI NATIA	M/S.KRISHNA CHANDRA ROUT	//
		VS	VS	0
		DIRECTOR,ELEMENTARY EDUCATION		//
504	WP(C)/0009878/2020	SUCHARITA MOHANTY@MOHAPATRA	B.S.TRIPATHY 1	//
		VS	VS	0
		STATE OF ODISHA		//
505	WP(C)/0009879/2020	SURENDRA NATH MOHANTY	D.K.NAIK	//
		VS	VS	0
		UNION OF INDIA		//
506	WP(C)/0009880/2020	GOPABANDHU BEHERA	M/S.KRISHNA CHANDRA ROUT	//
		VS	VS	0
		DIRECTOR,ELEMENTARY EDUCATION		//
507	WP(C)/0009881/2020	HRUSHIKESH KABI	SUSANTA KUMAR NAYAK	//
		VS	VS	0
		UNION OF INDIA		//
508	WP(C)/0009882/2020	SADANANDA SAHU	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		COMMISSIONER-CUM-SECRETARY		//
509	WP(C)/0009883/2020	SAROJ KUMAR JENA	M/S.DEBENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
510	WP(C)/0009884/2020	ASUTOSH BURMA	JAYDEEP PAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	WP(C)/0009885/2020	STATE OF ODISHA ABAKASH MOHANTY VS	ULLASH CHANDRA MOHANTY VS	// // 0
512	WP(C)/0009886/2020	COMMISSIONER-CUM-SECRETARY PRAKISINI PATTANAİK VS	M/S.R.ACHARAY VS	// // 0
513	WP(C)/0009887/2020	STATE OF ODISHA SANGRAM KESHARI PRADHAN VS	P.K.MOHANTY VS	// // 0
514	WP(C)/0009888/2020	UNION OF INDIA PRAKASH CHANDRA PANDA VS	ULLASH CHANDRA MOHANTY VS	// // 0
515	WP(C)/0009889/2020	DEPUTY REGISTRAR,OAT DILLIP KUMAR SAHOO VS	SANTOSH KUMAR PATTANAİK VS	// // 0
516	WP(C)/0009890/2020	CHIEF EXECUTIVE OFFICER AKHIL KUMAR BARAL VS	ULLASH CHANDRA MOHANTY VS	// // 0
517	WP(C)/0009891/2020	TRANSPORT COMMISSIONER,CUTTACK SUJATA KUMARI MALLICK VS	JYOTIRMAY GUPTA VS	// // 0
518	WP(C)/0009892/2020	STATE OF ODISHA DABADATTA SUCHARITA JENA VS	M/S.R.ACHARAY VS	// // 0
519	WP(C)/0009893/2020	STATE OF ODISHA BISWANATH GOUDA VS	ULLASH CHANDRA MOHANTY VS	// // 0
520	WP(C)/0009894/2020	THE SECRETARY TO THE GOVT. OF ORISSA GOURAHARI KUNDA VS	SUBHASREE MOHANTY VS	// // 0
521	WP(C)/0009895/2020	ORISSA STATE AGRICULTURE AND MARKETING BOARD UMAKANTA MISHRA VS	NIRMAL KUMAR SEN VS	// // 0
		UNION OF INDIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	WP(C)/0009896/2020	SANJAYA JENA VS UNION OF INDIA	M/S.PRAKASH KUMAR ROUT VS	// 0 //
523	WP(C)/0009897/2020	PRADIP KUMAR DASH VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
524	WP(C)/0009898/2020	MANORANJAN BEHERA VS STATE OF ODISHA	SAMARENDRA PATTNAIK VS	// 0 //
525	WP(C)/0009899/2020	BIBHUTI BHUSAN NAYAK VS THE STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// 0 //
526	WP(C)/0009900/2020	BHASKAR DORA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// 0 //
527	WP(C)/0009901/2020	ABHAYA KUMAR DAS VS STATE OF ODISHA	SAMARENDRA PATTNAIK VS	// 0 //
528	WP(C)/0009902/2020	SAGARIKA MOHANTY VS STATE OF ODISHA	M/S.S.K.SAMAL VS	// 0 //
529	WP(C)/0009903/2020	BIRENDRA KUMAR SUBUDHI VS OFFICE OF THE SUPERINTENDENT OF POLICE	LINGARAJ SARANGI VS	// 0 //
530	WP(C)/0009904/2020	DEBABRATA DAS VS STATE OF ODISHA	SAMARENDRA PATTNAIK VS	// 0 //
531	WP(C)/0009905/2020	PRADESI KUMAR SWAIN VS STATE OF ODISHA	SANATAN DAS VS	// 0 //
532	WP(C)/0009906/2020	DURGESH NARAYAN RATH VS UNION OF INDIA	PRAKASH KUMAR ROUT VS	// 0 //
533	WP(C)/0009907/2020	SURENDRA KUMAR PADHIARI	SAMARENDRA PATTNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
534	WP(C)/0009908/2020	DAMBARUDHAR PADHAN	M/S.SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
535	WP(C)/0009909/2020	GAJENDRA KUMAR SETHY	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
536	WP(C)/0009910/2020	ARUN KUMAR SAHU	SAMARENDRA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
537	WP(C)/0009911/2020	ASHIM KUMAR SARANGI	M/S.SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
538	WP(C)/0009912/2020	BHASKAR CHANDRA SASMAL	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
539	WP(C)/0009913/2020	SHYAMANANDA PADHAN	M/S.SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
540	WP(C)/0009914/2020	DEBARANJAN KARMI	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
541	WP(C)/0009915/2020	SIBA PRASAD MOHANTY	SAMARENDRA PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
542	WP(C)/0009916/2020	NIRANJAN SETHI	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
543	WP(C)/0009917/2020	DEVENDRA KUMAR PANDA	M/S.SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
544	WP(C)/0009918/2020	ASHOK KUMAR PADHAN	M/S.SATYAJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	WP(C)/0009919/2020	STATE OF ODISHA M/S.BINAYAK AGRO AND PADDY PROCESSOR	VS AMITAV TRIPATHY	// //
546	WP(C)/0009920/2020	PERMANENT LOK ADALAT FOR PUBLIC UTILITY SERVICES AJAYA KUMAR DAS	VS SAMARENDRA PATNAIK	// //
547	WP(C)/0009921/2020	STATE OF ODISHA GURUDEV DILA	VS M/S.SATYAJIT SAMAL	// //
548	WP(C)/0009922/2020	STATE OF ODISHA BHAGABAN DAS	VS PRADEEP KUMAR DAS	// //
549	WP(C)/0009923/2020	STATE OF ODISHA SATYABRATA JENA	VS SAMARENDRA PATNAIK	// //
550	WP(C)/0009924/2020	STATE OF ODISHA BUDHARAM BISHI	VS M/S.SATYAJIT SAMAL	// //
551	WP(C)/0009925/2020	STATE OF ODISHA BHAGIRATHI BEHERA	VS ARUN KUMAR ACHARYA	// //
552	WP(C)/0009926/2020	STATE OF ODISHA VEDANTA LIMITED	VS SARADA PRASANNA SARANGI	// //
553	WP(C)/0009927/2020	THE ODISHA MINING CORPORATION LIMITED JYOTIRMAYA KAR	VS LAXMI NARAYAN RAYATSINGH	// //
554	WP(C)/0009928/2020	STATE OF ODISHA HIMANSU SEKHAR PALAI	VS A.K.MOHANTY B	// //
555	WP(C)/0009929/2020	SECRETARY, ODISHA STATE BAR COUNCIL CONFEDERATION OF CITIZENS ASSOCIATION	VS SIBBANESWAR YA	// //
		STATE OF ODISHA	VS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	WP(C)/0009930/2020	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	M/S.SATYAJIT SAMAL VS	// 0 //
557	WP(C)/0009931/2020	MOHAMMAD ARIF VS COLLECTOR AND DM, NUAPADA	LAXMI NARAYAN PATEL VS	// 0 //
558	WP(C)/0009932/2020	PRAMOD KUMAR PATTNAIK VS STATE OF ODISHA	M/S.SATYAJIT SAMAL VS	// 0 //
559	WP(C)/0009933/2020	SHANKAR TEXTILES VS STATE OF ODISHA	M/S. SOUMYA MISHRA VS	// 0 //
560	WP(C)/0009934/2020	SIMANCHAL PADHY VS STATE OF ODISHA	M/S.SATYAJIT SAMAL VS	// 0 //
561	WP(C)/0009935/2020	SATRUGHAN PADHAN VS STATE OF ODISHA	M/S.SATYAJIT SAMAL VS	// 0 //
562	WP(C)/0009936/2020	SANJUKTA SAHOO VS THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT	BAMADEV BARAL VS	// 0 //
563	WP(C)/0009937/2020	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	M/S.SATYAJIT SAMAL VS	// 0 //
564	WP(C)/0009938/2020	M/S SRIYANSH CONSTRUCTION VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
565	WP(C)/0009939/2020	SURYANARAYAN BAGAR VS STATE OF ODISHA	M/S.SATYAJIT SAMAL VS	// 0 //
566	WP(C)/0009940/2020	PARBATI SAMAL VS STATE OF ORISSA	ANUP UDAY SENAPATI VS	// 0 //
567	WP(C)/0009941/2020	KISHORE KUMAR AGRAWAL	KANANBALA ROY CHOUDHURY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
568	WP(C)/0009942/2020	PRAMOD KUMAR SAHOO	M/S.SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
569	WP(C)/0009943/2020	SALILA KUMAR MOHANTY	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
570	WP(C)/0009944/2020	KALANDI CHANDRA BARAL	M.R.DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
571	WP(C)/0009945/2020	BADRINATH NANDA	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
572	WP(C)/0009946/2020	KRUSHNA CHANDRA MALLICK	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
573	WP(C)/0009947/2020	AMIYA KUMAR MOHAPATRA	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
574	WP(C)/0009948/2020	JAGADISH SARANGI	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
575	WP(C)/0009949/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		NIRAKAR PARIDA		//
576	WP(C)/0009950/2020	ASHUTOSHA MOHAPATRA	M/S.BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
577	WP(C)/0009951/2020	ABHIMANYU BEHERA	NARENDRA PRASAD RATHA	//
		VS	VS	0
		THE STATE OF ODISHA		//
578	WP(C)/0009952/2020	SRABAN KUMAR JOSHI	SAPAN KUMAR PAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	WP(C)/0009953/2020	STATE OF ODISHA PRAFULLA KUMAR PRADHAN VS	SAPAN KUMAR PAL VS	// // 0
580	WP(C)/0009954/2020	STATE OF ODISHA LAXMAN KUMAR MAJHI VS	SAPAN KUMAR PAL VS	// // 0
581	WP(C)/0009955/2020	STATE OF ODISHA LALAT BEHERA VS	PRAFULLA KUMAR MALLICK VS	// // 0
582	WP(C)/0009956/2020	STATE OF ODISHA AKASH KUMAR MAHANTA VS	CHANDANA MISHRA VS	// // 0
583	WP(C)/0009957/2020	STATE OF ORISSA BIJAYA KU MAJHI VS	SAPAN KU PAL VS	// // 0
584	WP(C)/0009958/2020	STATE OF ODISHA BARBIL WORKERS UNION VS	PRAFULLA KUMAR RATH VS	// // 0
585	WP(C)/0009959/2020	UNION OF INDIA SANTILATA PRADHAN VS	M/S.ARUN KUMAR PATRA VS	// // 0
586	WP(C)/0009960/2020	STATE OF ORISSA SIMARANI BEHERA VS	BRUNDABAN ROUT VS	// // 0
587	WP(C)/0009961/2020	UNION OF INDIA LAXMI PRIYA SAHOO VS	SANJAY KUMAR SAMANTARAY VS	// // 0
588	WP(C)/0009962/2020	STATE OF ODISHA BASANTI PATRA@MOHANTY VS	JASHOBANTA DASH VS	// // 0
589	WP(C)/0009963/2020	STATE OF ODISHA RUCHISMITA SAHOO VS	SANJAY KUMAR SAMANTARAY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	WP(C)/0009964/2020	JALANDHAR JENA VS COLLECTOR,PURI	M/S.JANMAJAYE DASH VS	// 0 //
591	WP(C)/0009965/2020	DR.KSHYANAPRAVA PATTNAIK VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
592	WP(C)/0009966/2020	PRASHANTA JENA VS COLLECTOR,PURI	M/S.JANMEJAYA DASH VS	// 0 //
593	WP(C)/0009967/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD VS ODISHA REAL ESTATE REGULATORY AUTHORITY	PRAFULLA KUMAR RATH VS	// 0 //
594	WP(C)/0009968/2020	SACHIDANANDA PATRA VS INDUMATI PATRA	MAHES DAS VS	// 0 //
595	WP(C)/0009969/2020	NARAYANA MOHAPATRA VS COLLECTOR,PURI	M/S.JANMEJAYA DASH VS	// 0 //
596	WP(C)/0009970/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD VS ODISHA REAL ESTATE REGULATORY AUTHORITY	PRAFULLA KUMAR RATH VS	// 0 //
597	WP(C)/0009971/2020	ABHIMANYU JENA VS COLLECTOR,PURI	M/S.JANMEJAYA JENA VS	// 0 //
598	WP(C)/0009972/2020	BIPLAB KUMAR BEHURA VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
599	WP(C)/0009973/2020	BANSIDHAR SAHOO VS COLLECTOR,PURI	M/S.JANMEJAYA DASH VS	// 0 //
600	WP(C)/0009974/2020	SIMANCHALA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
601	WP(C)/0009975/2020	SATYAPRIYA BHOI	M/S.JANMEJAYA DASH	//

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		VS	VS	0
602	WP(C)/0009976/2020	COLLECTOR,PURI SIMANCHALA SAHU	PRAFULLA KUMAR RATH	//
		VS	VS	0
603	WP(C)/0009977/2020	STATE OF ODISHA SIMANCHALA SAHU	PRAFULLA KUMAR RATH	//
		VS	VS	0
604	WP(C)/0009978/2020	STATE OF ODISHA RABINDRANATH PRADHAN	M/S.JANMEJAYA DASH	//
		VS	VS	0
605	WP(C)/0009979/2020	COLLECTOR,PURI MANORANJAN NAYAK	AKSHAYA KUMAR DORA	//
		VS	VS	0
606	WP(C)/0009980/2020	THE CHIEF EXECUTIVE OFFICER, CESU GOVINDA CHANDRA JENA	M/S.JANMEJAYA DASH	//
		VS	VS	0
607	WP(C)/0009981/2020	COLLECTOR,PURI SMITA MANSINGH	SASWAT K.ACHARYA	//
		VS	VS	0
608	WP(C)/0009982/2020	STATE OF ODISHA DHUNDI PRADHAN	M/S.JENMEJAYA DASH	//
		VS	VS	0
609	WP(C)/0009983/2020	COLLECTOR,PURI NANDIA BHOI	M/S.JANMEJAYA JENA	//
		VS	VS	0
610	WP(C)/0009984/2020	COLLECTOR,PURI LAXMI PRIYA NATHUN	SASWAT K.ACHARYA	//
		VS	VS	0
611	WP(C)/0009985/2020	STATE OF ODISHA AMRITA PRITAM MISHRA	M/S.SRINIBASH SATAPATHY	//
		VS	VS	0
612	WP(C)/0009986/2020	STATE OF ODISHA RUDRA NARAYAN SAHOO	SASWAT KUMAR ACHARYA	//
		VS	VS	0

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613	WP(C)/0009987/2020	STATE OF ODISHA URMILA DEVI TRIPATHY VS	M/S.JYOTI PRAKASH TRIPATHY VS	// // ()
614	ABLAPL/0003760/2020	THE STATE OF ODISHA PABITRA JAYASINGH VS	AMLAN SHAKTI PAUL VS	// BOLAGARH P.S. /113 /2019 ()
615	ABLAPL/0003761/2020	STATE OF ODISHA NRUSINGH OJHA VS	JYOTIRMAYA SAHOO VS	// MAHANGA /229 /2019 J.M.F.C.,SALIPUR(Cuttack) GR/0000828/2019
616	ABLAPL/0003762/2020	STATE OF ODISHA KALI PRASAD RATH VS	ABHIJIT DAS VS	MANGALA BAG /70 /2020 ()
617	ABLAPL/0003763/2020	STATE OF ODISHA UTTAM KUMAR SINGH VS	MANORANJAN PADHY VS	// BANDHUGOAN /22 /2020 ()
618	ABLAPL/0003764/2020	STATE OF ODISHA CHAGALI SAHOO VS	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /289 /2019 ()
619	ABLAPL/0003765/2020	STATE OF ODISHA GANTEI BARIK VS	JYOTIRMAYA SAHOO VS	// KODALA /70 /2009 ()
620	ABLAPL/0003766/2020	STATE OF ODISHA PRASANTA KUMAR SADANGI VS	BIRAJA PRASANNA DAS VS	// GUNUPUR /34 /2020 ()
621	ABLAPL/0003767/2020	STATE OF ODISHA SAMIR MAJHI VS	BIRAJA PRASANNA DAS VS	// GUDARI /9 /2020 ()
622	ABLAPL/0003768/2020	STATE OF ODISHA PREMA @ PREMANANDA PRADHAN VS	SAROJ KU DASH VS	// //0 ()
623	ABLAPL/0003769/2020	STATE OF ODISHA SANTOSH KUMAR KANDI VS STATE OF ODISHA	A.C.MOHAPATRA VS	// SALIPUR /89 /2020 () //

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624	ABLAPL/0003770/2020	NARAYANA MEHER VS STATE OF ODISHA	G.N.SAHU VS	JAGDALPUR /27 /2020 () //
625	ABLAPL/0003771/2020	NARAYANA MEHER VS STATE OF ODISHA	G.N.SAHU VS	JAGDALPUR /28 /2020 () //
626	ABLAPL/0003772/2020	RAKESH ROSHAN ROUT @ RAKESH CHANDRA ROUT @ RAKESH CHANDRA ROUT VS STATE OF ODISHA	ROHIT KUMAR MISHRA VS	AUL /35 /2020 () //
627	ABLAPL/0003773/2020	DASARATH ROUT @ MANOJ KU ROUT VS STATE OF ODISHA	BIJAYA KUMAR PARIDA-2 VS	PURUNAKATAK /86 /2019 () //
628	ABLAPL/0003774/2020	DAMAYANTI PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /10 /2020 () //
629	ABLAPL/0003775/2020	NITYANANDA BEHERA VS STATE OF ODISHA	SAMBIT SAMAL VS	NAYAPALLI P.S. /85 /2020 () //
630	ABLAPL/0003776/2020	MOTU @ DEEPAK RANJAN BAL VS STATE OF ODISHA	JAGANNATH KAMILA VS	BASUDEVPUR /29 /2020 () //
631	ABLAPL/0003777/2020	LAXMAN MAJHI VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	PANIKOILI /32 /2020 () //
632	ABLAPL/0003778/2020	NABA KISHORE BHAT @ BANA KISHORE BHAT VS STATE OF ODISHA	UKUNA KUMAR MISHRA VS	NABARANGAPUR TOWN /58 /2020 () //
633	ABLAPL/0003779/2020	JIBAN MALLIK VS STATE OF ODISHA	ARUN KUMAR DAS-1 VS	DHENKANAL SADAR /49 /2016 () //
634	ABLAPL/0003780/2020	SANTOSH KUMAR GOUDA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUNUPUR /34 /2020 () //
635	ABLAPL/0003781/2020	ANTARJYAME BHOI	ROHIT MAHATO	MOHULDIHA /19 /2017

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
636	ABLAPL/0003782/2020	SHIBANI @ SIBANI SANKAR DAS	GOUTAM ROUT	DARGHA BAZAR /27 /2020
		VS	VS	()
		STATE OF ODISHA		//
637	ABLAPL/0003783/2020	SANTOSH BEHERA @ SANTOSH KUMAR BEHERA	PRAMAHARAJ	BEGUNIA P.S. /212 /2019
		VS	VS	()
		STATE OF ODISHA		//
638	ABLAPL/0003784/2020	MANAS RANJAN PRADHAN	BIBHUDA NANDA MOHAPATRA	BUGUDA /306 /2019
		VS	VS	()
		STATE OF ODISHA		//
639	ABLAPL/0003785/2020	SATRUGHANA PRADHAN	BIBHUDA NANDA MOHAPATRA	BUGUDA /38 /2020
		VS	VS	()
		STATE OF ODISHA		//
640	ABLAPL/0003786/2020	CHITARANJAN PANDA	GOPAL KRISHNA NAYAK	BERHAMPUR SADAR /169 /2016
		VS	VS	()
		STATE OF ODISHA		//
641	ABLAPL/0003787/2020	LAXMI MAHURIA	TUKUNA KU MISHRA	KOTPAD /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
642	ABLAPL/0003788/2020	BALARAM ROUTA	BIBHUDANANDA MOHAPATRA	BUGUDA /303 /2019
		VS	VS	()
		STATE OF ODISHA		//
643	ABLAPL/0003789/2020	SUNIL KUMAR GOUDA	GOPAL KRISHNA NAYAK	TARASINGI /69 /2018
		VS	VS	()
		STATE OF ODISHA		//
644	ABLAPL/0003790/2020	SANDHYARANI MAHAR	JUGALA KISHORE PANDA	BHEDEN /42 /2020
		VS	VS	()
		STATE OF ODISHA		//
645	ABLAPL/0003791/2020	PRADEEP MAJHI	JAGABANDHU SAHU	RAMPUR (SONEPUR) /04 /2020
		VS	VS	()
		STATE OF ODISHA		//
646	ABLAPL/0003792/2020	KRISAN MUNDA	PARTHA SARATHI NAYAK	JODA /33 /2020
		VS	VS	()

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647	ABLAPL/0003793/2020	STATE OF ODISHA PRADEEP MAJHI VS	JAGABANDHU SAHU VS	// RAMPUR (SONEPUR) /3 /2020 ()
648	ABLAPL/0003794/2020	STATE OF ODISHA NARAHARI KHADANGA VS	BIBHUDA NANDA MOHAPATRA VS	// BHANJANAGAR /105 /2019 ()
649	ABLAPL/0003795/2020	STATE OF ODISHA TARACHANDA MOHANTA VS	NIHAR RANJAN MOHANTY VS	// PLANTSITE /340 /2018 ()
650	ABLAPL/0003796/2020	STATE OF ODISHA TRINATH DEEP VS	JAGABANDHU SAHU VS	// SOHELLA /38 /2020 ()
651	ABLAPL/0003797/2020	STATE OF ODISHA NAND KUMAR MAHANTY VS	S.S.RAY-2 VS	// ASKA /143 /2016 ()
652	ABLAPL/0003798/2020	STATE OF ODISHA GODABARI PRUSTY VS	BHARAT CHANDRA PANDA VS	// KHAIRA /28 /2018 ()
653	ABLAPL/0003799/2020	STATE OF ODISHA JHUNU PADHI VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /10 /2020 ()
654	ABLAPL/0003800/2020	STATE OF ODISHA JYOTI PRAKASH BIR @ PINTU VS	PRAJIT KUMAR PRADHAN VS	// KISHORENGAR /24 /2020 ()
655	ABLAPL/0003801/2020	STATE OF ODISHA GAJENDRA KHUNTIA VS	PRAMODA KUMAR MISHRA VS	// RAJNAGAR /62 /2020 ()
656	ABLAPL/0003802/2020	STATE OF ODISHA KHAGE MAHAR @ KHAGESWAR MAHAR VS	JUGALA KISHORE PANDA VS	// BHEDEN /43 /2020 ()
657	ABLAPL/0003803/2020	STATE OF ODISHA ADESH @ ADES YADAV VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// RAGHUNATHPALI /5 /2020 () //

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658	ABLAPL/0003804/2020	MANTU BEHERA @ DIBAKAR BEHERA VS STATE OF ODISHA	PARSURAM DAS VS	MANGALA BAG /66 /2020 () //
659	ABLAPL/0003805/2020	GENDU BEHERA @ MANORANJAN BEHERA VS STATE OF ODISHA	PARSURAM DAS VS	MANGALA BAG /68 /2020 () //
660	ABLAPL/0003806/2020	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	SECTOR-19 /5 /2019 () //
661	ABLAPL/0003807/2020	SIPUN @ UMAKANTA SAHOO VS STATE OF ODISHA	MANAS CHAND VS	RAMACHANDAPUR /33 /2020 () //
662	ABLAPL/0003808/2020	SOUMYA RANJAN KUANRA VS STATE OF ODISHA	MANAS CHAND VS	GHASIPURA /43 /2020 () //
663	ABLAPL/0003809/2020	HARISH CHANDRA DAS @ HARISH CHANDRA VS STATE OF ODISHA	ROHIT MAHATO VS	MOHULDIHA /19 /2017 () //
664	ABLAPL/0003810/2020	DEBASISH SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	RAIRAKHOL /41 /2020 () //
665	ABLAPL/0003811/2020	DIBAKAR PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /58 /2020 () //
666	ABLAPL/0003812/2020	ASHWINI KUMAR DHAL @ BAPI @ ASWINI VS STATE OF ODISHA	DR. RAJENDRA KUMAR DHAL VS	BINJHARPUR /183 /2006 () //
667	ABLAPL/0003813/2020	KALABALA GOPALU @ K.GOPAL RAO VS STATE OF ODISHA	S.S.RAY-2 VS	GURANDI /13 /2020 () //
668	ABLAPL/0003814/2020	TITU @ TUTU @ UMA SANKAR GOUDA @ TURVOT VS STATE OF ODISHA	TURVOTIRMAYA SAHOO VS	BUGUDA /85 /2017 () //
669	ABLAPL/0003815/2020	BAISNABA BANCHHOR	PRASANTA KUMAR NAYAK	BANGOMUNDA /30 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
670	ABLAPL/0003816/2020	SAMBIT KUMAR BALIARSINGH	ASHWINI KUMAR DAS	MAHILA P.S.(BBSR) /5 /2018
		VS	VS	()
		STATE OF ODISHA		//
671	ABLAPL/0003817/2020	ARCHANA MANDAL	SUBASH CHANDRA SAHOO	MALKANGIRI /128 /2016
		VS	VS	()
		STATE OF ODISHA		//
672	ABLAPL/0003818/2020	SURYA KUMAR PANIGRAHI	TRILOCHAN BARIK	BELAGARH /26 /2019
		VS	VS	()
		STATE OF ODISHA		//
673	ABLAPL/0003819/2020	SANTOSH PADHI	ARIJEET MISHRA	JEYPORE MAHILA /10 /2020
		VS	VS	()
		STATE OF ODISHA		//
674	ABLAPL/0003820/2020	PATALESWAR BISOI	DIPTI RANJAN BHOKTA	LAXMIPUR /35 /2015
		VS	VS	()
		STATE OF ODISHA		//
675	ABLAPL/0003821/2020	MANOJ KUMAR BISOI	DIPTI RANJAN BHOKTA	LAXMIPUR /35 /2015
		VS	VS	()
		STATE OF ODISHA		//
676	ABLAPL/0003822/2020	BARU @ BALAKRUSHNA MAHAPATRA	SURYAKANTA DWIBEDI	KANTABANJI /244 /2019
		VS	VS	()
		STATE OF ODISHA		//
677	ABLAPL/0003823/2020	SOUMITRI AMAT	PRAHALLADA SAHU	BOUDH /15 /2016
		VS	VS	()
		STATE OF ODISHA		//
678	ABLAPL/0003824/2020	RAMESH CHANDRA JENA	SMITA RANJAN PATTANAIAK	PURI SADAR /56 /2020
		VS	VS	()
		STATE OF ODISHA		//
679	ABLAPL/0003825/2020	SUJATA PATRA	A.K.SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
680	ABLAPL/0003826/2020	MAKARA @ TAPAS NAYAK	SURYAKANTA DWIBEDI	TOMANDO /33 /2020
		VS	VS	()

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681	ABLAPL/0003827/2020	STATE OF ODISHA NISHIKANTA MANDAL VS	ASIT KU JENA VS	// JEYPORE SADAR /99 /2011 ()
682	ABLAPL/0003828/2020	STATE OF ODISHA SURJYA BANIK VS	ASIT KU JENA VS	// MATHILI /128 /2019 ()
683	ABLAPL/0003829/2020	STATE OF ODISHA M.ANCHALA PATRA VS	KABIR KUMAR JENA VS	// JARADA /36 /2020 ()
684	ABLAPL/0003830/2020	STATE OF ODISHA PRATHAM PATRA VS	ASIT KU JENA VS	// KALIMELA /181 /2019 ()
685	ABLAPL/0003831/2020	STATE OF ODISHA MANOJ KUMAR PANDEY VS	BISWAJIT NAYAK VS	// / /0 ()
686	ABLAPL/0003832/2020	STATE OF ODISHA PRAMOD GOPE VS	SURYAKANTA DWIBEDI VS	// BARIPADA TOWN /142 /2020 ()
687	ABLAPL/0003833/2020	STATE OF ODISHA CHITTA MUNDA @ ORAM VS	SANJEEV UDGATA VS	// SAMBALPUR SADAR /177 /2019 ()
688	ABLAPL/0003834/2020	STATE OF ODISHA LAXMIDHAR BEHERA VS	PRAMOD KUMAR MOHANTY VS	// PIPLI /175 /2017 ()
689	ABLAPL/0003835/2020	STATE OF ODISHA SK.MADARI VS	A.K.SARANGI VS	// CUTTACK SADAR /47 /2020 ()
690	ABLAPL/0003836/2020	STATE OF ODISHA LAL MOHAN MAHAPATRA VS	SANTOSH KUMAR NANDA VS	// DHENKANAL SADAR /90 /2020 ()
691	ABLAPL/0003837/2020	STATE OF ODISHA BYASADEV SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// BRAJARAJNAGAR /80 /2020 () //

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692	ABLAPL/0003838/2020	PRADEEP PANDA @ PRADEEP KUMAR PANDA VS STATE OF ODISHA	BHAGABAN MOHANTY VS	BINJHARPUR /72 /2020 () //
693	ABLAPL/0003839/2020	KANHA KUMBHAR VS UNION OF INDIA	BIJAYA KU RAGADA VS	/ /0 () //
694	ABLAPL/0003840/2020	ALOK KUMAR PARICHHA VS STATE OF ODISHA	SUSANTA KU MISHRA VS	DARINGBADI /33 /2020 () //
695	ABLAPL/0003841/2020	TARKESHWAR SHAW VS STATE OF ODISHA	BIJAY SWAIN VS	JATNI P.S. /374 /2019 () //
696	ABLAPL/0003842/2020	RITA RANI @ MANI SAHOO VS STATE OF ODISHA	ASIT KU JENA VS	TALABANIA /35 /2020 () //
697	ABLAPL/0003843/2020	SAROJINI SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /75 /2020 () //
698	ABLAPL/0003844/2020	BISIKESAN MALLICK VS STATE	SURYAKANTA DWIBEDI VS	BELAGARH /26 /2019 () //
699	ABLAPL/0003845/2020	ABDUL JABIR KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /90 /2020 () //
700	ABLAPL/0003846/2020	SUSHANTA BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
701	ABLAPL/0003847/2020	RAJKUMAR MAHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHEDEN /42 /2020 () //
702	ABLAPL/0003848/2020	PRAKASH TOPPO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BRAHMANITARANG /193 /2014 () //
703	ABLAPL/0003849/2020	BHARAT BEHERA	CHINMAYA KUMAR MOHANTY	PIPLI /175 /2017

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		VS	VS	()
		STATE OF ODISHA		//
704	ABLAPL/0003850/2020	ASHISH PRADHAN @ ASISH PRADHANA	DURGA PRASAD DHAL	CHANDAKA P.S. /46 /2020
		VS	VS	()
		STATE OF ODISHA		//
705	ABLAPL/0003851/2020	ASHOK DAS @ JITU DAS	P.B.MOHAPATRA	KUMBHARAPARA /58 /2020
		VS	VS	()
		STATE OF ODISHA		//
706	ABLAPL/0003852/2020	BIMAL SETHY	JUGALA KISHORE PANDA	MANAMUNDA /114 /2019
		VS	VS	()
		STATE OF ODISHA		//
707	ABLAPL/0003853/2020	BHARAT KUMAR MOHAPATRA	BASANTA KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
708	ABLAPL/0003854/2020	BIJAYA KUMAR BHOI	H.S.MISHRA	BARGARH /87 /2020
		VS	VS	()
		STATE OF ODISHA		//
709	ABLAPL/0003855/2020	SAYANTI SEN	LALITENDU MISHRA	/ /0
		VS	VS	()
		REPUBLIC OF INDIA (CBI)		//
710	ABLAPL/0003856/2020	CHITTARANJAN MOHANTY @ TATANA MOHANTY	ANUPUTI RANJAN MOHANTY	JAJPUR SADAR /39 /2020
		VS	VS	()
		STATE OF ODISHA		//
711	ABLAPL/0003857/2020	PABITRA JAYASINGH	AMLAN SHAKTI PAUL	BOLAGARH P.S. /112 /2019
		VS	VS	()
		STATE OF ODISHA		//
712	ABLAPL/0003858/2020	FAKIRA CHARAN SETHI @ FAKIR SETHI	AMULYA RATNA PANDA	DASPALLA /160 /2019
		VS	VS	()
		STATE OF ODISHA		//
713	ABLAPL/0003859/2020	DR.SUKANTA KUMAR TRIPATHY	DEBASIS MISHRA	NAYAPALLI P.S. /465 /2019
		VS	VS	()
		STATE OF ODISHA		//
714	ABLAPL/0003860/2020	KULAMANI PARIDA	RABI NARAYAN PANDA	BANSADA /287 /2019
		VS	VS	()

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715	ABLAPL/0003861/2020	STATE OF ODISHA SK. RAJU VS	R.N.MISHRA VS	// RAIRANGPUR (RURAL) /52 /2017 ()
716	ABLAPL/0003862/2020	STATE OF ODISHA MANOJ KUMAR PANDE @ PANDEY VS	S.K.BHANJADEO VS	// ORKEL /191 /2019 ()
717	ABLAPL/0003863/2020	STATE OF ODISHA LAXMI BAGAR VS	SUSANTA KUMAR PRADHAN VS	// SAMBALPUR TOWN /55 /2008 ()
718	ABLAPL/0003864/2020	STATE OF ODISHA CHANDRAGUPTA PRASAD @ DABLU VS	ALOK KUMAR PANDA VS	// BARBIL /39 /2020 ()
719	ABLAPL/0003865/2020	STATE OF ODISHA BHAGATRAM @ BHAKTARAM BANCHHOR VS	PRASHANTA KUMAR NAYAK VS	// BANGOMUNDA /30 /2020 ()
720	ABLAPL/0003866/2020	STATE OF ODISHA UMESH CH. NAIK VS	JAYADEBA BEHERA VS	// PATNAGARH /7 /2020 ()
721	ABLAPL/0003867/2020	STATE OF ODISHA HARESH PARIDA VS	H.N.MOHAPATRA VS	// / /0 ()
722	ABLAPL/0003868/2020	STATE OF ODISHA AKRURA SETHI @ AKURA VS	AMULYA RATNA PANDA VS	// DASPALLA /160 /2019 ()
723	ABLAPL/0003869/2020	STATE OF ODISHA DIBAKAR PRADHAN VS	S.K.BHANJADEO VS	// KODALA /54 /2020 ()
724	ABLAPL/0003870/2020	STATE OF ODISHA SUSANTA BAIRAGI VS	BABITA SAHU VS	// MALKANGIRI /287 /2013 ()
725	ABLAPL/0003871/2020	STATE OF ODISHA KARTIK CHANDRA DAS VS STATE OF ODISHA	BABITA SAHU VS	// MALKANGIRI /287 /2013 () //

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FILING REPORT AS ON :16/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
726	ABLAPL/0003872/2020	JANMEJAYA SWAIN VS STATE OF ODISHA	AJAYA KUMAR JENA VS	JAGATPUR /415 /2019 () //
727	ABLAPL/0003873/2020	PRAVATI SWAIN VS STATE OF ODISHA	UDIT RANJAN JENA VS	LINGARAJ P.S. /23 /2020 () //
728	ABLAPL/0003874/2020	JIBAN KUMAR RATH @ JIBAN RATH VS STATE OF ODISHA	MANORANJAN MUDULI VS	NARASINGHPUR /108 /2018 () //
729	ABLAPL/0003875/2020	MARRY TIRKEY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	BRAHMANITARANG /75 /2015 () //
730	ABLAPL/0003876/2020	MADAN @ MANASH KUMAR BARIK VS STATE OF ODISHA	S.K.NAYAK-2 VS	BANSADA /31 /2020 () //
731	ABLAPL/0003877/2020	BRAJA KISHORE SAHOO VS STATE OF ODISHA	S.K.NAYAK-2 VS	BONTH /141 /2019 () //
732	ABLAPL/0003878/2020	ALUA @ SANTHA CHARAN DAS VS STATE OF ODISHA	S.K.NAYAK-2 VS	BANSADA /254 /2019 () //
733	ABLAPL/0003879/2020	JITU RANJAN DAS VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	NADANAKANAN P.S. /14 /2020 () //
734	WPC(OA)/0001687/2017	GADADHAR KANHAR VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// () //
735	WPC(OA)/0002966/2016	HARAPRIYA NANDA VS STATE OF ODISHA	M/S.RAMAKANTA SAHOO VS	// () //
736	WPC(OAC)/0000002/2018	GEET ROSALYN VS STATE OF ODISHA	L.K.MOHANTY VS	// () //
737	WPC(OAC)/0000180/2013	SUNANDA MISHRA	A.K.MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :16/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
738	WPC(OAC)/0000340/2015	ANIRUDHA BARIK	M/S.DHULIRAM PATTNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
739	WPC(OAC)/0000719/2014	DANIEL SAHOO	BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
740	WPC(OAC)/0000751/2018	BHARATA BISWAL	M/S.G.N.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
741	WPC(OAC)/0000823/2019	NARENDRA PRASAD SAHOO	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
742	WPC(OAC)/0000902/2016	SATYABRATA NAYAK	M/S.S.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
743	WPC(OAC)/0003007/2009	PRABHAS KUMAR BEURA	SUBHASREE MOHANTY	//
		VS	VS	0
		S.P., JAJPUR		//

ORISSA HIGH COURT

MISC CASES FILED on :16/03/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	7/2020 WPCRL/18/2020	KANHA @ UDIT NARAYAN PRADHAN-MP	RAJEET ROY
2	10/2020 WPC(OA)/1687/2017	GADADHAR KANHAR-MP	RAMAKANTA SAHOO
3	13/2020 CRP/5/2020	PARSURAM DIXIT-MP	SUBASH CHANDRA PUSPALAKA
4	14/2020 CRP/6/2020	ODISHA MINING CORPORATION LTD.-MP	B.S.TRIPATHY (1)
5	19/2020 ARBA/12/2020	SRI SRI PARAM PREMAMAYA PURUSOTTAM TRUST (SSP	PRABHU KUMAR MANJAN DASH
6	20/2020 ARBA/12/2020	SRI SRI PARAM PREMAMAYA PURUSOTTAM TRUST (SSP	PRABHU KUMAR MANJAN DASH
7	21/2020 ITA/17/2012	RUPASHREE DAS-MP	M/S.PRAKASH CH.SETHI
8	25/2020 STREV/10/2020	L.D. MODERN RICE MILL-MP	J.M. PATTANAIAK
9	26/2020 JCRLA/15/2015	LAXMAN MAJHI-MP	BIJAYALAXMI TRIPATHY
10	26/2020 OJC/14570/1999	BALA BARAL-MP	M/S.N.C.PATI
11	26/2020 STREV/10/2020	L.D. MODERN RICE MILL-MP	J.M. PATTANAIAK
12	27/2020 OJC/14571/1999	BANAMALI BHOI-MP	M/S.N.C.PATI
13	27/2020 STREV/11/2020	M/S. PAWAN KUMAR AHLUWALLIA-MP	PRANAYA KISHORE HARICHANDAN
14	28/2020 STREV/11/2020	M/S. PAWAN KUMAR AHLUWALLIA-MP	PRANAYA KISHORE HARICHANDAN
15	39/2020 RFA/63/2006	NETRANANDA PATRA-MP	M/S.M.M.SAHU
16	40/2020 RFA/132/2008	PABITRA MOHAN PARIDA-MP	M/S.K.K.SWAIN
17	41/2020 RFA/41/2012	SABITRI SAHOO-MP	M/S.PRAVAT R.DASH
18	51/2020 SA/383/2000	SHRI HARIHAR SWAIN-MP	SOUMYA MISHRA
19	52/2020 SA/90/1993	GIRIDHARI LAL-MP	M/S. N.C.PATI
20	53/2020 SA/332/1998	BENUMADHAB-MP	BAIJAYANTI MOHANTY
21	54/2020 SA/332/1998	BENUMADHAB-MP	M/S.B.PR.DAS
22	55/2020 SA/332/1998	BENUMADHAB-MP	M/S.B.PR.DAS
23	58/2020 MATA/49/2020	GITANJALI DASH @ PANIGRAHI-MP	BALARAM NAYAK
24	64/2020 CMAPL/924/2019	M/S.NATIONAL TRADING CO.-MP	ADV.
25	65/2020 CMAPL/924/2019	M/S.NATIONAL TRADING CO.-MP	ADV.
26	70/2020	KAUSALAYA SAHOO-MP	STRUGHNA DASH (A)

27	CONTC/1087/2020 71/2020	BINAPANI DAS-MP	M/S.SIDHESWAR MOHANTY
28	CONTC/1764/2016 72/2020	SURYANARAYAN PRASAD BHAGAT-MP	PRAFULLA KUMAR RATH
29	CONTC/2762/2019 73/2020	SARADA PRASANNA SAHU-MP	PRAFULLA KUMAR RATH
30	CONTC/218/2020 74/2020	SARADA PRASANNA SAHU-MP	PRAFULLA KUMAR RATH
31	CONTC/218/2020 97/2020	ROJALINI SAHOO-MP	MAHES DAS
32	TRP(C)/89/2020 99/2020	SUDHANSUBALA TRIPATHY-MP	SAROJ KUMAR PADHY
33	TRP(C)/81/2020 100/2020	SANTOSHI JENA-MP	B.B.SWAIN
34	TRP(C)/90/2020 101/2020	RANJITA MAHANTY-MP	HIMANSHU BHUSAN DASH
35	TRP(C)/91/2020 114/2020	GEET ROSALYN-MP	L.K.MOHANTY
36	WPC(OAC)/2/2018 115/2020	SATYABRATA NAYAK-MP	M/S.S.DAS
37	WPC(OAC)/902/2016 116/2020	SATYABRATA NAYAK-MP	M/S.S.DAS
38	WPC(OAC)/902/2016 117/2020	SATYABRATA NAYAK-MP	M/S.S.DAS
39	WPC(OAC)/902/2016 118/2020	PRABHAS KUMAR BEURA-MP	SUBHASREE MOHANTY
40	WPC(OAC)/3007/2009 119/2020	BHARATA BISWAL-MP	M/S.G.N.ROUT
41	WPC(OAC)/751/2018 120/2020	ANIRUDHA BARIK-MP	M/S.DHULIRAM PATTNAYAK
42	WPC(OAC)/340/2015 121/2020	ANIRUDHA BARIK-MP	M/S.DHULIRAM PATTNAYAK
43	WPC(OAC)/340/2015 133/2020	PRASANT KU.MALLIK-MP	M/S.BRUNDABAN ROUT
44	RPFAM/93/2019 134/2020	GIRISH CH.MAHAPATRA-MP	P.K.DAS
45	RPFAM/87/2020 195/2020	SMT.BALBIR KAUR-MP	M/S.RAMAKANT MOHANTY
46	RSA/422/2011 196/2020	RANJEETA ACHARYA-MP	SAUMYA MISHRA
47	RSA/378/2019 197/2020	PARIKSHITA MOHARANA-MP	M/S.PRAVAT RANJAN SUTAR
48	RSA/373/2015 198/2020	SAIJUDDIN KHAN-MP	MAHESWAR MOHANTY
49	RSA/437/2018 199/2020	SAIJUDDIN KHAN-MP	MAHESWAR MOHANTY
50	RSA/437/2018 200/2020	BUDHUNI BEHERA-MP	NIRANJAN PANDA
51	RSA/104/2020 201/2020	SANTILATA SAHOO-MP	BIBEKANANDA BHUYAN
52	RSA/342/2019 235/2020	PRADIPTA KUMAR UPADHAYA-MP	BIJAYA KUMAR RAGADA
53	BLAPL/2448/2020 236/2020	PUSPA SAHOO-MP	AJAYA KUMAR MOHARANA
54	BLAPL/1860/2020 275/2020	GOURANGA MADHEI-MP	SMRUTI RANJAN PATI
55	CRLREV/210/2020 276/2020	MADIA @ MADHABA BEHERA-MP	SOUBHAGYA KUMAR DASH
56	CRLREV/215/2020 276/2020	DIVISIONAL, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	G.C.SAMANTARAY
57	FAO/349/2020 277/2020	MADIA @ MADHABA BEHERA-MP	SOUBHAGYA KUMAR DASH
	CRLREV/215/2020		

58	277/2020 FAO/385/2020	K.C. OF SRI SIDHESWAR HIGH SCHOOL, BADACHADHIA	INDRA KUMAR SAHOO
59	278/2020 FAO/396/2020	TRINATH BARIK-MP	DHANANJAYA MUND
60	279/2020 CRLREV/216/2020	HARIOM JINDAL-MP	MANAS CHAND
61	279/2020 FAO/397/2020	KUNI PARIDA-MP	DHANANJAYA MUND
62	280/2020 CRLREV/217/2020	DR.SAMIR KIRO-MP	DEVASHIS PANDA
63	280/2020 FAO/398/2020	BENGALATA DEI-MP	DHANANJAYA MUND
64	281/2020 CRLREV/218/2020	PRAFULLA KUMAR PATRA-MP	ANUPAM DASH
65	281/2020 FAO/402/2020	MANOHARINI DAS-MP	DHANANJAYA MUND
66	282/2020 CRLREV/218/2020	PRAFULLA KUMAR PATRA-MP	ANUPAM DASH
67	282/2020 FAO/404/2020	SUSHILA KISHAN-MP	DHANANJAYA MUND
68	283/2020 FAO/405/2020	MURALIDHAR RUSHI MAIND @ R. MAIND-MP	DHANANJAYA MUND
69	284/2020 FAO/406/2020	RANU DEVI-MP	DHANANJAYA MUND
70	285/2020 FAO/407/2020	BHOBANI DEI-MP	DHANANJAYA MUND
71	286/2020 FAO/408/2020	SANJU AGRAWAL-MP	DHANANJAYA MUND
72	287/2020 FAO/410/2020	PRASANTA KU. NAYAK-MP	DHANANJAYA MUND
73	288/2020 FAO/411/2020	BALADEB SINDUR-MP	DHANANJAYA MUND
74	289/2020 FAO/412/2020	GITA CHHATRIA-MP	DHANANJAYA MUND
75	290/2020 FAO/413/2020	BASANTI DIP-MP	DHANANJAYA MUND
76	290/2020 WA/39/2020	SAUDAMINI MISHRA-MP	AUROVINDA MOHANTY
77	291/2020 FAO/414/2020	SANAMITA 2 MANAMITA PRADHAN-MP	DHANANJAYA MUND
78	291/2020 WA/197/2020	SUSHMI SUPRIYA MOHAPATRA-MP	SAMEER KUMAR DAS
79	292/2020 FAO/415/2020	BRUNDABAN NAIK-MP	DHANANJAYA MUND
80	292/2020 WA/198/2020	MADHURI GOUDA-MP	PRAVASH CHANDRA JENA
81	293/2020 FAO/417/2020	ANUPAMA SAHOO-MP	DHANANJAYA MUND
82	293/2020 WA/199/2020	LIC OF INDIA-MP	SHAKTI PRASAD PANDA
83	294/2020 FAO/418/2020	TILOTAMA CHATRIA-MP	DHANANJAYA MUND
84	294/2020 WA/199/2020	LIC OF INDIA-MP	SHAKTI PRASAD PANDA
85	295/2020 FAO/22/2020	THE MANAGER LEGAL, M/S. UNIVERSAL SOMPO G.I.CO.LTD.	INDIA MPALI KHAN
86	295/2020 WA/200/2020	HINA SAMAL-MP	DEDEPALI MOHAPATRA
87	296/2020 FAO/22/2020	THE MANAGER LEGAL, M/S. UNIVERSAL SOMPO G.I.CO.LTD.	INDIA MPALI KHAN
88	297/2020 FAO/23/2020	MANAGER LEGAL, M/S. UNIVERSAL SOMPO G.I.CO. LTD.	MPALI KHAN
89	298/2020	MANAGER LEGAL, M/S. UNIVERSAL SOMPO G.I.CO. LTD.	MPALI KHAN

90	FAO/23/2020 299/2020	THE MANAGER, M/S. UNIVERSAL SOMPO G.I.CO. LTD.-MADAM ALI KHAN	
91	FAO/24/2020 300/2020	THE MANAGER, M/S. UNIVERSAL SOMPO G.I.CO. LTD.-MADAM ALI KHAN	
92	FAO/24/2020 306/2020	DEBENDRA DAS-MP	BISWAJIT MOHAPATRA
93	CMP/297/2020 307/2020	MAKARDHWAJA PANIGRAHI-MP	BIRAJA PRASANNA DAS
94	CMP/298/2020 308/2020	DASARATHI BISWAL-MP	AMITAV TRIPATHY
95	CMP/190/2020 309/2020	SURENDRA SAHU-MP	DAYANANDA MOHAPATRA
96	CMP/300/2020 310/2020	SUDHANSU SEKHAR MOHANTY-MP	MAHESWAR MOHANTY
97	CMP/301/2020 311/2020	PRADIP@PRADEEP KU.DASH-MP	DEBENDRA NARAYAN PATTNAIK
98	CMP/1460/2019 312/2020	MAA SUNA DEI MAHILA SAMITI-MP	R.N.DASMOHAPATRA
99	CMP/302/2020 313/2020	HAREKRUSHNA MOHANTY-MP	MANOJ KUMAR PANDA
100	CMP/1345/2019 314/2020	BHAGABAT BARIK-MP	PRADEEP KUMAR DAS
101	CMP/303/2020 315/2020	NABANITA DAS-MP	N.K.SAHU
102	CMP/304/2020 316/2020	BHARAT SARANGI-MP	RANJAN KUMAR SAHOO
103	CMP/305/2020 317/2020	ARCHANA SAHU-MP	K.K.SWAIN
104	CMP/306/2020 318/2020	ASISA KUMAR DWIBEDI-MP	G.P.JENA
105	CMP/307/2020 319/2020	MARKANDA KARUAN-MP	M/S.NARENDRA KUMAR SAHOO
106	CMP/1376/2018 320/2020	PRITISH RANJAN GUPTA-MP	SWARUP KUMAR PATNAIK
107	CMP/308/2020 356/2020	A.C.OF INCOME TAX-MP	ADV.
108	RVWPET/189/2020 357/2020	MOHAN BEHERA-MP	ADV.
109	RVWPET/192/2020 358/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
110	RVWPET/199/2020 359/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
111	RVWPET/199/2020 360/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
112	RVWPET/199/2020 361/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
113	RVWPET/200/2020 362/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
114	RVWPET/200/2020 363/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
115	RVWPET/200/2020 380/2020	ANTARYAMI SENAPATI-MP	SANTANU KUMAR SARANGI
116	ABLAPL/1190/2020 389/2020	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
117	MACA/232/2020 390/2020	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
118	MACA/232/2020 391/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	NISH KUMAR MISHRA
119	MACA/183/2020 392/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	RAMBEHARI DAS
120	MACA/233/2020 393/2020	GANESWAR ROUT-MP	PRADEEP KUMAR MISHRA
	MACA/234/2020		

121	394/2020 MACA/235/2020	MANOJ MOHANTY-MP	PRADEEP KUMAR MISHRA
122	395/2020 MACA/236/2020	MONALIN SAHOO-MP	B.SISNGH
123	396/2020 MACA/195/2020	THE NEW INDIA ASSURANCE CO. LTD.-MP	G.C.SAMANTARAY
124	397/2020 MACA/237/2020	THE MANAGER, THIRD PARTY CLAIMS HUB, NEW INDIA ASSURANCE CO. LTD.-MP	ASHRANJEET SINGH
125	398/2020 MACA/237/2020	THE MANAGER, THIRD PARTY CLAIMS HUB, NEW INDIA ASSURANCE CO. LTD.-MP	ASHRANJEET SINGH
126	399/2020 MACA/238/2020	SUBRAT RANJAN SAHOO-MP	BIRANCHI NARAYAN RATH
127	400/2020 MACA/218/2020	NEW INDIA ASSURANCE CO. LTD.-MP	NIRMAL CHANDRA MOHANTY
128	401/2020 MACA/181/2020	NEW INDIA ASSURANCE CO. LTD.-MP	NIRMAL CHANDRA MOHANTY
129	479/2020 CRLA/225/2020	SANTOSH KUMAR PALAKA-MP	JYOTIRMAYA SAHOO
130	480/2020 CRLA/225/2020	SANTOSH KUMAR PALAKA-MP	JYOTIRMAYA SAHOO
131	481/2020 CRLA/112/2019	GURU PRASAD DASH@NADA@CHANDAN-MP	SURYAKANTA DWIBEDI
132	482/2020 CRLA/226/2020	BINAY KUMAR SUTAR-MP	SANGRAM RATH
133	483/2020 CRLA/226/2020	BINAY KUMAR SUTAR-MP	SANGRAM RATH
134	484/2020 CRLA/227/2020	RAJA RAO-MP	ANUPAM DASH
135	485/2020 CRLA/227/2020	RAJA RAO-MP	ANUPAM DASH
136	487/2020 CRLA/125/2014	MANOJ @ MANNA BAGHEI-MP	M/S.S.S.RAY
137	488/2020 CRLA/230/2020	SANJIB KUMAR DEHURY-MP	BIJAYA KUMAR MOHANTY
138	489/2020 CRLA/230/2020	SANJIB KUMAR DEHURY-MP	BIJAYA KUMAR MOHANTY
139	490/2020 CRLA/17/2008	DOLAGOBINDA BARAL-MP	SUJATA JENA
140	491/2020 CRLA/231/2020	NABAKESI DESINAYAK-MP	TANMAY MISHRA
141	492/2020 CRLA/231/2020	NABAKESI DESINAYAK-MP	TANMAY MISHRA
142	493/2020 CRLA/231/2020	NABAKESI DESINAYAK-MP	TANMAY MISHRA
143	493/2020 CRLMC/876/2020	PRATAP BEHERA-MP	BIBHU PRASAD MOHANTY
144	494/2020 CRLA/332/2019	RAMESH CHANDRA SUTA@RAMESH CH. SUTA-MP	RAJENDRA N.ROUT
145	494/2020 CRLMC/879/2020	RAJENDRA KUMAR PATNAIK-MP	SAUMENDRA KU.MOHAPATRA
146	495/2020 CRLA/233/2020	AJAY KUMAR MANDAL-MP	SMRUTI RANJAN MOHAPATRA
147	495/2020 CRLMC/880/2020	SUBHENDRA KUMAR MOHAPATRA-MP	SAUMENDRA KU. MOHAPATRA
148	496/2020 CRLMC/881/2020	PRANABANDHU BEHERA-MP	SAUMENDRA KU. MOHAPATRA
149	497/2020 CRLMC/1822/2019	CHHABI MOHARANA-MP	M/S.N.C.ROUT
150	498/2020 CRLMC/887/2020	SIDHANT SAMANTARAY-MP	SIDHARTHA DAS
151	499/2020 CRLMC/891/2020	NALINI RANJANA SAMAL-MP	PRASANNA KUMAR NAYAK I
152	500/2020	BHASKAR MARTHA-MP	S.N.SHARMA

153	CRLMC/889/2020 501/2020	GUNANIDHI NAYAK-MP	S.K.MISHRA
154	CRLMC/695/2020 502/2020	GUNANIDHI NAYAK-MP	S.K.MISHRA
155	CRLMC/697/2020 503/2020	GUNANIDHI NAYAK-MP	S.K.MISHRA
156	CRLMC/699/2020 504/2020	LINGARAJ KISAN-MP	BIJAYA KUMAR RAGADA
157	CRLMC/892/2020 506/2020	HAREKRUSHNA PANDA-MP	DR.NIRANJAN SWAIN
158	CRLMC/29/2020 507/2020	SAMBIT KUMAR PANDA-MP	S.K.BHANJADEO
159	CRLMC/618/2020 508/2020	MADHUSMITA NAYAK-MP	PABITRA KUMAR NAYAK
160	CRLMC/901/2020 509/2020	OM PRAKASH AGRAWAL-MP	SATYABRATA PANDA
161	CRLMC/900/2020 510/2020	GUNIA@KAMALAKANTA JENA-MP	MRUTUNJAY BANERJEE
162	CRLMC/902/2020 511/2020	BISHNU PRASAD DALEI@BIBHUPRASAD@NANDA-MP	S.P.PATTANAIAK
163	CRLMC/903/2020 512/2020	PRATAP KUMAR JENA-MP	PRASANTA KUMAR JENA
164	CRLMC/904/2020 4233/2020	RANJAN KUMAR BAUG-MP	SAMIR KUMAR MISHRA
165	WP(C)/9660/2020 4234/2020	JAKIR-UDDIN KHAN @ ZAKIR UDDIN KHAN-MP	M/S.S.A.NAYEEM
166	WP(C)/1981/2019 4235/2020	NIGAMANANDA BHUYAN-MP	M/S.ANINDYA KU.MISHRA
167	WP(C)/21744/2014 4236/2020	NIGAMANANDA BHUYAN-MP	M/S.ANINDYA KU.MISHRA
168	WP(C)/21744/2014 4237/2020	SUMI JAMUDA-MP	K.K.BHUYAN
169	WP(C)/8446/2020 4238/2020	BIJAYA KUMAR RAGADA-MP	
170	WP(C)/9095/2020 4239/2020	RAJESH KUMAR DAS-MP	SAMVIT MOHANTY
171	WP(C)/9662/2020 4240/2020	M/S.SHYAM METALICS AND ENERGY LTD.-MP	BHABANI PRASAD MOHANTY
172	WP(C)/9663/2020 4241/2020	M/S.SHYAM METALICS AND ENERGY LTD.-MP	BHABANI PRASAD MOHANTY
173	WP(C)/9663/2020 4242/2020	HAREKRISHNA SWAIN-MP	SUKANTA KUMAR DALAI
174	WP(C)/8969/2020 4243/2020	M/S.HI-TECH EDIFICE PVT.LTD-MP	SUBHANKAR ROUT
175	WP(C)/9665/2020 4244/2020	M/S. HI-TECH EDIFICE PVT.LTD-MP	SUBHANKAR ROUT
176	WP(C)/9667/2020 4245/2020	M/S.HI-TECH EDIFICE PVT.LTD-MP	SUBHANKAR ROUT
177	WP(C)/9669/2020 4246/2020	M/S.HI TECH EDIFICE PVT LTD-MP	SUBHANKAR ROUT
178	WP(C)/9681/2020 4247/2020	M/S.HI TECH EDIFICE PVT.LTD-MP	SUBHANKAR ROUT
179	WP(C)/9683/2020 4248/2020	DILLIP KUMAR ODANDRA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
180	WP(C)/9685/2020 4254/2020	MANORANJAN BEHERA-MP	SAMIR KUMAR MISHRA
181	WP(C)/9701/2020 4255/2020	HARAPRIYA MOHAPATRA-MP	SAMIR KUMAR MISHRA
182	WP(C)/9703/2020 4256/2020	SK.JAHID-MP	SAMIR KUMAR MISHRA
183	WP(C)/9705/2020 4257/2020	ARCELOR MITTAL NIPON STEEL INDIA LTD.-MP	RAMDAS ACHARY
	WP(C)/9704/2020		

184	4258/2020 WP(C)/9706/2020	RAGHUNATH SAHOO-MP	SAMIR KUMAR MISHRA
185	4259/2020 WP(C)/9707/2020	LAXMI NARAYAN BISWAL-MP	ARUN KUMAR PATRA
186	4260/2020 WP(C)/9708/2020	RITARANI PANDA-MP	JANAKI KANTA MAHAPATRA
187	4261/2020 WP(C)/9709/2020	NARAYAN NAYAK-MP	JYOTIMANI PATNAIK
188	4263/2020 WP(C)/9711/2020	SAYAD ABDULLA-MP	S.K.MOHANTY
189	4264/2020 WP(C)/9712/2020	AMIYA KETAN SWAIN-MP	DEEPALI MAHAPATRA
190	4265/2020 WP(C)/1189/2020	STATE TRANSPORT EMPLOYEES FEDERATION, ODISHA-MP	S.SADASIVA PATRA
191	4266/2020 WP(C)/9716/2020	BABULAL SAMAL-MP	DEEPALI MAHAPATRA
192	4267/2020 WP(C)/18717/2019	SASIKALA PRADHAN-MP	M/S SURYAKANTA DASH
193	4268/2020 WP(C)/9724/2020	SIBA RANJAN MOHAPATRA-MP	SHAKTI DATTA TRIPATHY
194	4269/2020 WP(C)/9723/2020	MAHESWAR KANDI-MP	SUBRATA PANDA
195	4270/2020 WP(C)/9726/2020	SARAT BEHERA-MP	SUBASH CHANDRA PUSPALAKA
196	4271/2020 WP(C)/8699/2020	JHUNILATA ROUT-MP	PRITAM KUMAR MOHANTY
197	4272/2020 WP(C)/9728/2020	GOPAL CHANDRA NAYAK-MP	SUBASH CHANDRA PUSPALAKA
198	4273/2020 WP(C)/9730/2020	NABAKISHORE SAMANTRAY-MP	SUBASH CHANDRA PUSPALAKA
199	4274/2020 WP(C)/16712/2013	ODISHA SALES REPRES-MP	M/S.JAGANATH PATNAIK
200	4275/2020 WP(C)/16712/2013	ODISHA SALES REPRES-MP	M/S.JAGANATH PATNAIK
201	4276/2020 WP(C)/9733/2020	SRINIBASH PRADHAN-MP	NIRMAL CHANDRA ROUSTRAY
202	4277/2020 WP(C)/9734/2020	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
203	4278/2020 WP(C)/6545/2020	UNION OF INDIA-MP	STANDING COUNSEL
204	4279/2020 WP(C)/9736/2020	M/S.D.K.ENGINEERING AND CONSTRUCTION-MP	PRABODHA CH.NAYAK
205	4280/2020 WP(C)/9735/2020	SUBHENDU KUMAR JENA-MP	BIRAJA PRASANNA SATAPATHY
206	4281/2020 WP(C)/9737/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
207	4282/2020 WP(C)/9740/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
208	4283/2020 WP(C)/9743/2020	JHAGADESWAR SANSKRIT VIDYALAYA, KHULUDA-MP	GYANESWAR SATPATHY
209	4284/2020 WP(C)/9744/2020	JUDHISTIR NAYAK-MP	BIBHU PRASAD MOHANTY
210	4285/2020 WP(C)/9746/2020	M/S. S.S.SECURITIES AND ALLIED SERVICES-MP	MONOMOY BASU
211	4286/2020 WP(C)/9747/2020	RAJASHREE TRIPATHY-MP	SAMEER KUMAR DAS
212	4287/2020 WP(C)/18692/2017	BOARD OF SECONDARY EDUCATION,ORISSA-MP	M/S.SANDEEP K. JENA
213	4288/2020 WP(C)/9752/2020	M/S.HINDUSTAN AGENCY-MP	V. NARASINGH
214	4289/2020 WP(C)/9752/2020	M/S.HINDUSTAN AGENCY-MP	V. NARASINGH
215	4290/2020	M/S. BANSPANI IRON LTD-MP	B.PANDA

216	WP(C)/9768/2020 4291/2020	M/S.BANSPANI IRON LTD-MP	B.PANDA
217	WP(C)/9774/2020 4292/2020	M/S. BANSPANI IRON LTD-MP	B.PANDA
218	WP(C)/9778/2020 4293/2020	M/S.BANSPANI IRON LTD-MP	B.PANDA
219	WP(C)/9783/2020 4294/2020	SUKANTILATA MISHRA-MP	M/S.RAMANATH ACHARYA,M/S.BISWAJIT PARIDA
220	WP(C)/3509/2019 4295/2020	M/S.BANSPANI IRON LTD-MP	B.PANDA
221	WP(C)/9788/2020 4296/2020	LEVI STRAUSS (INDIA) PVT.LTD.-MP	M/S.RAJJEET ROY
222	WP(C)/7826/2018 4297/2020	M/S.BANSPANI IRON LTD-MP	B.PANDA
223	WP(C)/9790/2020 4298/2020	SRIPATI CHARAN BADAJENA-MP	M/S.BANSHIDHAR BAUG
224	WP(C)/2147/2020 4299/2020	PRAFULLA KUMAR PATNAIK-MP	RAJJEET ROY
225	WP(C)/9314/2020 4300/2020	AKSHAYA KUMAR PATRA-MP	ARIJEET MISHRA
226	WP(C)/9796/2020 4301/2020	BRUSHAVA MAHANA-MP	M/S.ALOK KU.PANDA
227	WP(C)/1568/2018 4302/2020	MIR KHALILULLA-MP	ARIJEET MISHRA
228	WP(C)/9798/2020 4303/2020	MANOJ KUMAR SAHOO-MP	ARIJEET MISHRA
229	WP(C)/9801/2020 4304/2020	SK.MAJHAR HOSSAIN-MP	ARIJEET MISHRA
230	WP(C)/9804/2020 4306/2020	SK.REJANI-MP	ARIJEET MISHRA
231	WP(C)/9806/2020 4307/2020	SYED AHESAN ALI-MP	ARIJEET MISHRA
232	WP(C)/9809/2020 4308/2020	P AND A BOTTLERS PVT LTD-MP	UMESH CHANDRA MOHANTY
233	WP(C)/9810/2020 4309/2020	MIR SWALEY-MP	ARIJEET MISHRA
234	WP(C)/9812/2020 4310/2020	M/S.GRIDS STEEL AND ALLOYS LTD-MP	SUBHASHREE MOHANTY
235	WP(C)/9815/2020 4311/2020	SK.LIAQUAT ALI-MP	ARIJEET MISHRA
236	WP(C)/9816/2020 4312/2020	BULA RANA-MP	SUSANTA SEKHAR MOHAPATRA
237	WP(C)/9821/2020 4313/2020	DIPTIMAYEE MAHAPATRA-MP	SUSANTA SEKHAR MOHAPATRA
238	WP(C)/9823/2020 4314/2020	SUNAKAR PRADHAN-MP	DEBA RANJAN MOHAPATRA
239	WP(C)/9824/2020 4316/2020	SANATAN MANDAL-MP	PRASANTA KUMAR SATAPATHY
240	WP(C)/9827/2020 4317/2020	PAWAN KUMAR AGARWAL-MP	M/S.SANJEEV UDGATA
241	WP(C)/2475/2020 4319/2020	NIBAS CHANDRA ROUT-MP	M/S.L.K.MOHANTY
242	WP(C)/24411/2019 4320/2020	BALARAM PALEI-MP	M/S.L.K.MOHANTY
243	WP(C)/15076/2019 4321/2020	DILLIP KU.HOTA-MP	M/S.SURESH CH.MOHANTY
244	WP(C)/5831/2018 4322/2020	UNION OF INDIA-MP	SANJIB SWAIN
245	WP(C)/9833/2020 4323/2020	ANAND ARLAND @ ANAND RAYMOND ARLAND-MP	SAMIR KUMAR MISHRA
246	WP(C)/8443/2020 4324/2020	DIBYA SANKAR GADANAYAK @ DIBYA SUNDAR GARAN	PRANAB KUMAR PASAYAT
	WP(C)/9835/2020		

247	4325/2020 WP(C)/9837/2020	SURAI MANDAL-MP	BISWA PRAKASH DHAL
248	4326/2020 WP(C)/9840/2020	SWAGATIKA DIHUDI-MP	M/S.JANMEJAGA RAY
249	4327/2020 WP(C)/9845/2020	PARAMANANDA BARIK-MP	SUDEEPTA KUMAR SINGH
250	4328/2020 WP(C)/9848/2020	ITISHREE PRADHAN-MP	BIGYAN KUMAR SHARMA
251	4330/2020 WP(C)/20987/2016	BIBEKANANDA SAMAL-MP	M/S.RUDRA NARAYAN PARIJA
252	4331/2020 WP(C)/9850/2020	PRADIP KUMAR DASH-MP	M/S.SRINIVAS MOHANTY
253	4332/2020 WP(C)/9858/2020	DEEPANALI MALLA-MP	S.K.PADHI
254	4333/2020 WP(C)/9868/2020	BIMAL RAM GANTAYAT-MP	M/S.GOPINATH PANDA
255	4334/2020 WP(C)/1669/2020	ALESWAR BEHERA-MP	M/S.BASUDEV MISHRA
256	4335/2020 WP(C)/9871/2020	SECONDARY TEACHERS ASSOCIATION-MP	B.S.TRIPATHY 1
257	4336/2020 WP(C)/1670/2020	BINOD KUMAR PANI-MP	M/S.BASUDEV MISHRA
258	4337/2020 WP(C)/9878/2020	SUCHARITA MOHANTY@MOHAPATRA-MP	B.S.TRIPATHY 1
259	4338/2020 WP(C)/9878/2020	SUCHARITA MOHANTY@MOHAPATRA-MP	B.S.TRIPATHY 1
260	4339/2020 WP(C)/9884/2020	ASUTOSH BURMA-MP	JAYDEEP PAL
261	4340/2020 WP(C)/9885/2020	ABAKASH MOHANTY-MP	ULLASH CHANDRA MOHANTY
262	4341/2020 WP(C)/9887/2020	SANGRAM KESHARI PRADHAN-MP	P.K.MOHANTY
263	4342/2020 WP(C)/9886/2020	PRAKISINI PATTANAIAK-MP	M/S.R.ACHARAY
264	4343/2020 WP(C)/9889/2020	DILLIP KUMAR SAHOO-MP	SANTOSH KUMAR PATTANAIAK
265	4344/2020 WP(C)/9899/2020	BIBHUTI BHUSAN NAYAK-MP	HEMANTA KUMAR RATSINGH
266	4345/2020 WP(C)/9912/2020	BHASKAR CHANDRA SASMAL-MP	SAMEER KUMAR DAS
267	4346/2020 WP(C)/9916/2020	NIRANJAN SETHI-MP	SAMEER KUMAR DAS
268	4347/2020 WP(C)/9919/2020	M/S.BINAYAK AGRO AND PADDY PROCESSOR-MP	AMITAV TRIPATHY
269	4348/2020 WP(C)/9922/2020	BHAGABAN DAS-MP	PRADEEP KUMAR DAS
270	4349/2020 WP(C)/9926/2020	VEDANTA LIMITED-MP	ASHUTOSH DAS
271	4350/2020 WP(C)/9925/2020	BHAGIRATHI BEHERA-MP	ARUN KUMAR ACHARYA
272	4351/2020 WP(C)/7418/2017	SRIKANTA MOHANTY-MP	M/S.ALEKHA CHANDRA MOHANTY
273	4352/2020 WP(C)/9928/2020	HIMANSU SEKHAR PALAI-MP	A.K.MOHANTY B
274	4353/2020 WP(C)/9929/2020	CONFEDERATION OF CITIZENS ASSOCIATIONS,BHUBANESHWAR-MP	PTMABMP ACHARYA
275	4354/2020 WP(C)/9933/2020	SHANKAR TEXTILES-MP	M/S. SOUMYA MISHRA
276	4355/2020 WP(C)/9938/2020	M/S SRIYANSH CONSTRUCTION-MP	KANANBALA ROY CHOUDHURY
277	4356/2020 WP(C)/9950/2020	ASHUTOSHA MOHAPATRA-MP	M/S.BIREN SANKAR TRIPATHY
278	4357/2020	SANTILATA PRADHAN-MP	M/S.ARUN KUMAR PATRA

279	WP(C)/9959/2020 4358/2020	LAXMI PRIYA SAHOO-MP	SANJAY KUMAR SAMANTARAY
280	WP(C)/9961/2020 4359/2020	BASANTI PATRA@MOHANTY-MP	JASHOBANTA DASH
281	WP(C)/9962/2020 4360/2020	RUCHISMITA SAHOO-MP	SANJAY KUMAR SAMANTARAY
282	WP(C)/9963/2020 4361/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD-MP	PRAFULLA KUMAR RATH
283	WP(C)/9967/2020 4362/2020	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD.-MP	PRAFULLA KUMAR RATH
284	WP(C)/9970/2020 4363/2020	MANORANJAN NAYAK-MP	AKSHAYA KUMAR DORA
285	WP(C)/9979/2020 4364/2020	SMITA MANSINGH-MP	SASWAT K.ACHARYA
286	WP(C)/9981/2020 4365/2020	LAXMI PRIYA NATHUN-MP	SASWAT K.ACHARYA
287	WP(C)/9984/2020 4366/2020	AMRITA PRITAM MISHRA-MP	M/S.SRINIBASH SATAPATHY
288	WP(C)/9985/2020 4367/2020	RUDRA NARAYAN SAHOO-MP	SASWAT KUMAR ACHARYA
289	WP(C)/9986/2020 1/2020	M/S.D.F.T.PVT.LTD-MP	
290	TA/19/1999 9/2020	DRAUPADI-MP	
291	FA/155/1985 10/2020	DRAUPADI-MP	
292	FA/155/1985 11/2020	DRAUPADI-MP	
293	FA/155/1985 21/2020	GARRISON ENGINEER-MP	
294	STREV/37/2002 22/2020	NALCO-MP	
295	ITA/132/2012 22/2020	GARRISON ENGINEER-MP	
296	STREV/36/2002 23/2020	GARRISON ENGINEER-MP	
297	STREV/40/2002 24/2020	GARRISON ENGINEER-MP	
298	STREV/38/2002 25/2020	BALA BARAL-MP	n.c.pati
299	OJC/14539/1999 87/2020	MANASI KAMILA-MP	
300	CRLMP/651/2019 88/2020	SATYANARAYAN BEHERA-MP	
301	CRLMP/1196/2018 98/2020	LALITENDU BIDYADHAR MOHAPATRA-MP	
302	TRP(C)/229/2016 233/2020	NIRANJAN MALLICK-MP	DEBASIS DAS
303	BLAPL/18035/2014 234/2020	SANTOSH KUMAR PATI-MP	
304	BLAPL/871/2020 278/2020	SUJIT KUMAR DHIR-MP	
305	CRLREV/740/2017 296/2020	M/S.CUTTACK WOOD INDUSTRIES-MP	
306	WA/404/2017 297/2020	M/S.JANATA WOOD INDU-MP	
307	WA/405/2017 298/2020	M/S.SARALA SAW MILL-MP	
308	WA/391/2017 374/2020	MAMATA MOHAPATRA-MP	
309	ABLAPL/1877/2020 375/2020	SITA ROUT-MP	
	ABLAPL/1875/2020		

310	376/2020 ABLAPL/6239/2018	MADAN MOHAN SAU-MP	
311	377/2020 ABLAPL/444/2018	BISWAJIT PATTNAIK-MP	
312	378/2020 ABLAPL/1548/2020	DEBENDRA DASH-MP	
313	379/2020 ABLAPL/16823/2019	BALARAM BISOYI-MP	
314	381/2020 ABLAPL/17121/2017	TATU@TUTU@PABITRA KANHAR-MP	
315	382/2020 ABLAPL/2010/2020	BATUA BISWAL @ PRAFULLA KUMAR BISWAL-MP	
316	383/2020 ABLAPL/10847/2019	PURNACHANDRA PAL-MP	S.K.NAYAK 2
317	384/2020 ABLAPL/536/2015	KALIA@NIRNAJAN ROUT-MP	PUSPA MITRA
318	385/2020 ABLAPL/15873/2019	KISHOR BAGH-MP	
319	386/2020 ABLAPL/1945/2018	HEMANTA@HEMANTA KUMAR DALAI-MP	
320	486/2020 CRLA/104/2012	ABINASH BEHERA-MP	
321	505/2020 CRLMC/2472/2019	SARASWATI DWIBEDI-MP	
322	4249/2020 WP(C)/5863/2009	KRISHNA CH.PARIDA-MP	
323	4250/2020 WP(C)/29301/2019	NIRANJAN MOHAPATRA-MP	
324	4251/2020 WP(C)/5863/2020	AUROBINDA PATTNAIK-MP	
325	4252/2020 WP(C)/13965/2019	SURENDRA KUMAR MOHAPATRA-MP	
326	4253/2020 WP(C)/22690/2012	GENERAL SECY,BAITARA-MP	
327	4262/2020 WP(C)/12370/2013	G.S.,ODISHA GRAMYA-MP	
328	4305/2020 WP(C)/11092/2019	NIRUPAMA SAHOO-MP	
329	4315/2020 WP(C)/7948/2020	AMIYA KUMAR DAS-MP	
330	4318/2020 WP(C)/20406/2018	SHARAD CHANDRA PATHAK-MP	
331	4329/2020 WP(C)/15927/2019	GOURI SHANKAR MISHRA-MP	